

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

In the matter of
ORIGINAL APPLICATION NO. 606 of 2018
and other related matters

**Compliance of Solid Waste Management Rules, 2016,
Sewage & Septage Management of the State of Odisha**

By

Chief Secretary, Odisha

Lok Seva Bhawan, Bhubaneswar-751001

Filed on: 16 July, 2025

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI**

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Date: 15.07.2025

Place: Bhubaneswar,


By the Chief Secretary,
Government of Odisha
**Chief Secretary,
Odisha**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH AT NEW DELHI

(IN ORIGINAL APPLICATION NO. 606 of 2018

AND OTHER RELATED MATTERS)

15 JUL 2025

AFFIDAVIT FILED BY THE CHIEF SECRETARY OF THE GOVERNMENT OF ODISHA, IN COMPLIANCE OF ORDER DATED 28.05.2025 PASSED BY THIS HON'BLE TRIBUNAL

I, Shri. Manoj Ahuja, IAS, S/o Ramesh Chander Ahuja, presently working as Chief Secretary, Government of Odisha, having office at Lok Seva Bhawan, Bhubaneswar, do hereby solemnly affirm and state on oath as stated under:

1. That I, the deponent above named, presently working as the Chief Secretary, Government of Odisha, am filing the present affidavit in compliance with the order dated 28.05.2025, passed by this Hon'ble Tribunal.
2. That, vide order dated 28.05.2025, this Hon'ble Tribunal was pleased to direct the deponent herein to file an affidavit, stating on oath that the disclosures made in the report dated 24.04.2025 are true and correct.
3. That I am well acquainted with the facts and circumstances of the present case, based on the official record and having perused the same, I am to depose the present affidavit based on the knowledge derived therefrom.
4. That, out of a total of 115 Urban Local Bodies (ULBs) in the State of Odisha, 99 presently have no legacy waste in their area of jurisdiction. Out of the above-mentioned 99 ULBs, 23 ULBs had no legacy waste and the remaining 76 ULBs, earlier having legacy waste, have completely remediated the legacy waste dumpsites & reclaimed the lands for use in developmental works. As submitted vide report filed on 24.04.2025, there was no dumping of fresh waste at the aforementioned reclaimed lands.

Correspondences as received from all ULBs certifying the above-mentioned facts are annexed and marked as **Annexure-A**.

5. That, for processing of wet waste total 262 numbers of Micro Composting Centres (MCC) and 1 (One) Mechanical Waste Processing plant with a total capacity of 1243.5 Metric Ton/day and for dry waste processing, total 222 numbers of Material Recovery Facilities (MRF) with a total capacity

Manoj Ahuja



of 2280 Metric Ton/day have been established & made functional in 114 ULBs. Solid waste being collected from Households and bulk waste generators in the ULBs through the door-to-door collection method is being processed in the aforementioned MCCs and MRFs.

- 6. That, generation of waste in a few ULBs increases for a period of time due to the temporary floating population and high footfall during festive seasons. For the time being, such additional waste is being processed through the windrow method. Further, in order to manage such additional generation of waste through waste processing facilities, the Housing & Urban Development Department has undertaken the establishment and operationalisation of additional 30 MCCs and 26 MRFs in 24 ULBs. After operationalisation of the aforementioned MCCs and MRFs, such additionally generated solid waste will be processed.
- 7. That, Keeping in view the increase in urban population due to rapid urbanisation as well as inclusion of peri-urban areas within the jurisdiction of urban areas, it is observed that the present capacity of waste processing facilities needs to be enhanced adequately for effective management of solid waste. Accordingly, the State has planned to establish & operationalise the Compressed Bio-Gas (CBG) Plants in identified ULBs to address the management of solid waste effectively.
- 8. That, as regards to management of liquid waste, the information provided vide report filed on 24.04.2025 regarding generation of waste, its treatment, and the gap between generation & treatment is true.

It is humbly prayed before the Hon'ble Tribunal that the actions taken by the Government of Odisha in the matter may kindly be taken into record by way of the present affidavit.

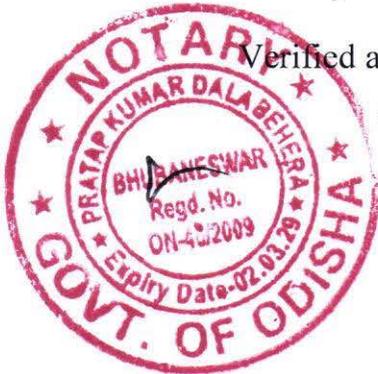
IDENTIFIED BY ME
[Signature]
ADVOCATE, BHUBANESWAR

[Signature]
DEPONENT
Chief Secretary,
Odisha

VERIFICATION:

I, the above-named deponent, do hereby verify that the contents of the above affidavit, along with the report filed on 24.04.2025, are true and correct to the best of my knowledge and nothing material has been concealed therefrom.

Verified at BBSR on this 15th day of July, 2025.



THE ABOVE NAMED DEPONENT BEING IDENTIFIED BY...
ADV. BBSR APPEARS BEFORE ME AND STATE AN OATH ON...
AM/PM THAT THE CONTENTS OF THIS AFFIDAVIT ARE TRUE TO THE BEST OF HIS/HER KNOWLEDGE.

[Signature]
DEPONENT
Chief Secretary,
Odisha

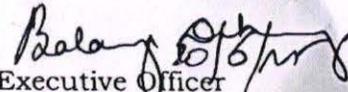
[Signature]
P.K. DALABHERA
Notary, Bhubaneswar
Regd. No. ON-46/09

CERTIFICATE

This is to certify that Notified Area Council, Athgarh has no legacy waste dumpsites under its jurisdiction and the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I further certify that the waste generated in the ULB is not dumped at any location.

Date : 20.06.2025


Executive Officer
Athgarh NAC


Special Secretary to Govt.
Hous., Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Salapda ward no-12 under Anandapur Municipality) has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 2.5 (In Acre) to be used for the purpose of Plantation .



(Geo-tagged photograph of the reclaimed land)

Date: 20.06.2025

[Signature]
20/6/25
Executive Officer
Anandapur Municipality

[Signature]
Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Panchamahala, Nuamouja, Near FSTP under Angul Municipality has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 3 (Three) Acre is to be used for the purpose of additional MRC.



(Geo-tagged photograph of the reclaimed land)

Date: 20/06/2025

Jombaly
20/6/25
 Executive Officer
 Angul Municipality


 Special Secretary to Govt.
 Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at **Babanpur, Gadagada Hill under N.A.C Aska** has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of **0.7063** Acre is to be used for the purpose of Plantation.



(Geo-tagged photograph of the reclaimed land)

Date: 19/06/2025

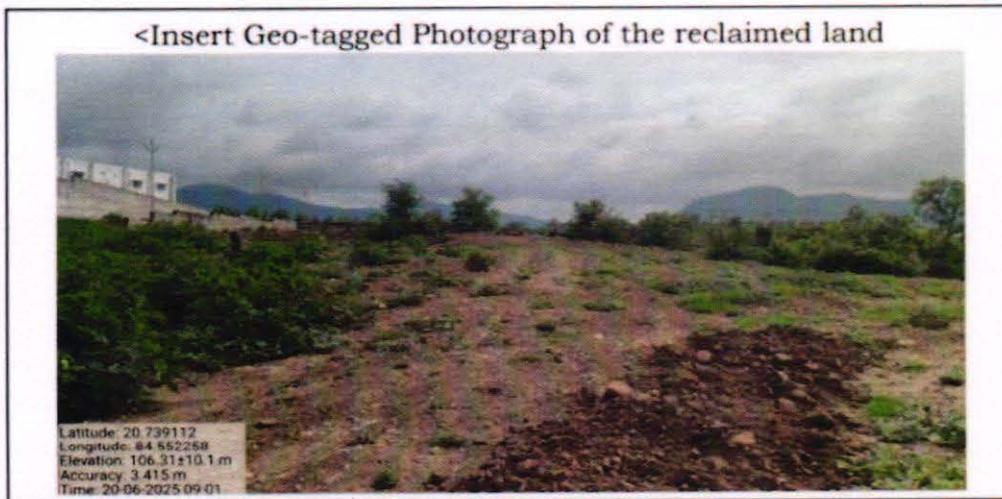
[Signature]
Executive Officer
NAC Aska
Executive Officer
Notified Area Council, Aska

[Signature]
Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Tangianisha, WardNo-3 under Athmallik NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 2.84 (In Acre) to be used for the purpose of Plantation.



(Geo-tagged photograph of the reclaimed land)

K. Babbar
21/06/2025

Executive Officer

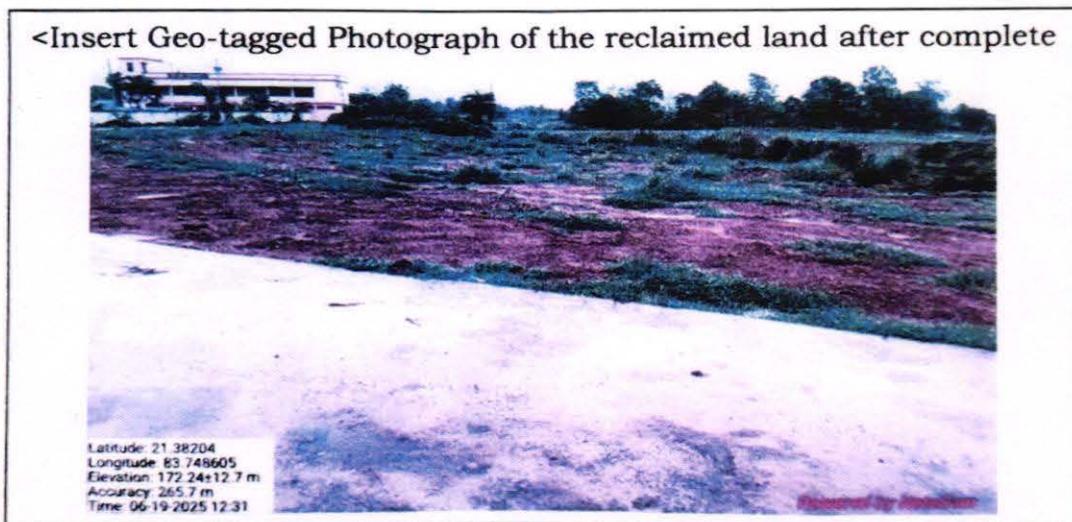
Athmallik NAC

[Signature]
Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Kandpali ward no 12 under Attabira NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of Acre 0.8 ^{dec.} is to be used for the Plantation.



(Geo-tagged photograph of the reclaimed land)

Date:21.06.25

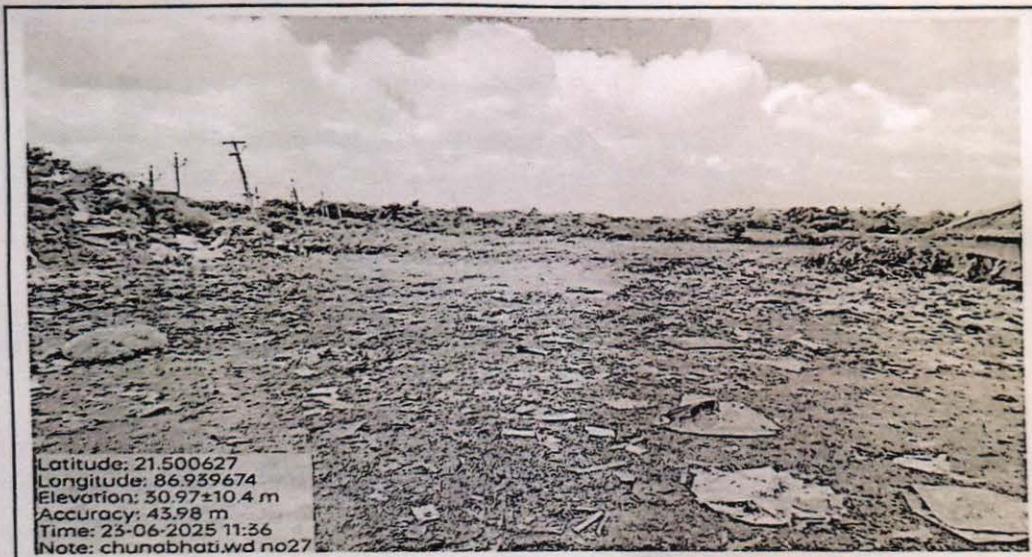
[Signature]
Executive Officer
NAC, Attabira

[Signature]
**Special Secretary to Govt.
Forest, Env. & CC Deptt.**

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at **Chunavati, Gopalgaon** under **Balasore Municipality** has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of **05 Acre** to be used for the purpose of **Plantation/Developmental Work**.



(Geo-tagged photograph of the reclaimed land)

Date: 23.06.2025

Utsav Bhadra

Pranjal Behara

Sayant

23/06/25
 EXECUTIVE OFFICER
 BALASORE MUNICIPALITY

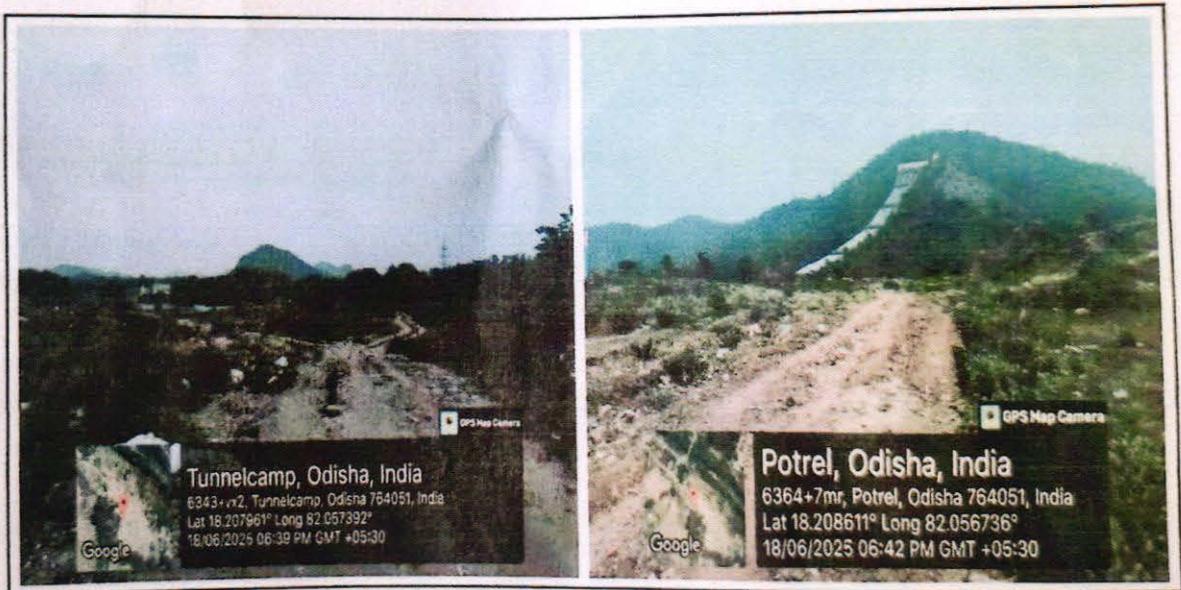
[Signature]
 Special Secretary to Govt.
 Forest, Env. & CC Deptt.



CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Dumping yard under Ward No- 12 Balimela NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. The daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 2 (In Acre) to be used for the purpose of Plantation.



(Geo-tagged photograph of the reclaimed land)

Date: 20/06/25

D. Datta
20/06/25

Commissioner/ Executive Officer

[Handwritten signature]

Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at **Gulimara, Ward No.-12** under **NAC Balliguda** has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 0.18 (in Acre) to be used for the purpose of Plantation.



Date: 20.06.2025

[Handwritten Signature]
20.6.25

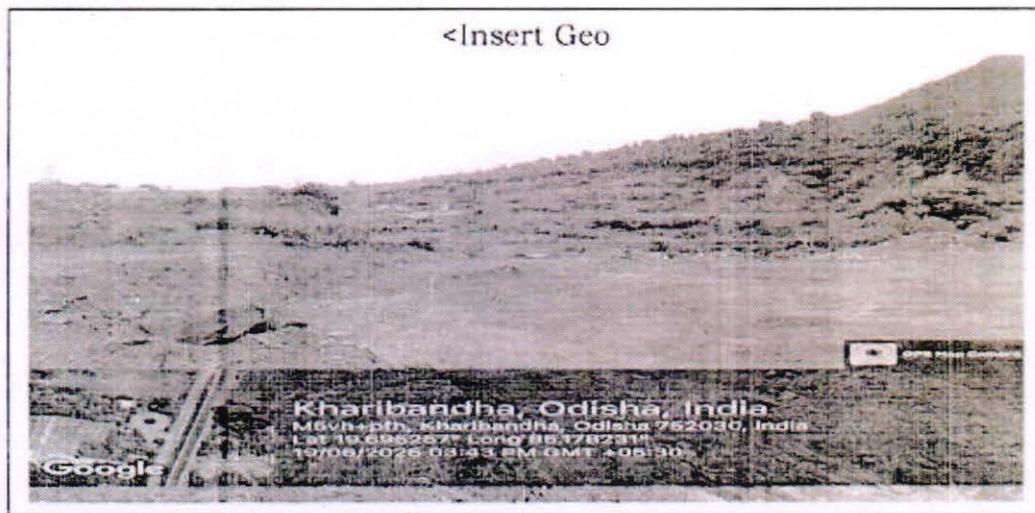
Executive Officer
NAC BALLIGDA

[Handwritten Signature]
Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Akhupokhara under Balugaon N.A.C. has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 2.500 Acre to be used for the purpose of Plantation.



(Geo-tagged photograph of the reclaimed land)

Date: 20.06.2025


 Executive Officer
 Balugaon NAC
Executive Officer
N. A. C. Balugaon


Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Canal Road, Ward no-14 under Banpur NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 0.438 (In Acre) is being used for the purpose of Plantation.



(Geo-tagged photograph of the reclaimed land)

Date:21.06.2025

Handwritten signature
 Executive Officer
 N.A.O. Banpur

Handwritten signature
 Special Secretary to Govt.
 Forest, Env. & CC Deptt.



ବିଜ୍ଞାପିତ ଅଂଚଳ ପରିଷଦ, ବାଙ୍କୀ
OFFICE OF THE NOTIFIED AREA COUNCIL, BANKI



(06723) 240228 www.bankinac.in nacbanki@yahoo.com

CERTIFICATE

This is to certify that the BANKI NAC has no legacy waste dumpsites under its jurisdiction and the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I further certify that no waste generated in the ULB is being dumped at any location.

Date:19.06.2025

CDP
 Executive Officer
 N.A.C., BANKI
 Executive Officer
 N.A.C., BANKI

[Signature]
 Special Secretary to Govt.
 Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that Bio-Mining of Legacy Waste site Damu Hutting, Ward No-15 under Barbil Municipality has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 5 Acre is being used for the purpose of Plantation.



Date-19.06.2025

19/6/2025
Executive Officer
Barbil Municipality

[Signature]
Special Secretary to Govt.
Forest, Env. & CC Deptt.



OFFICE OF THE BARIPADA MUNICIPALITY
BARIPADA, MAYURBHANJ- 757001

CERTIFICATE

This is to certificate that the Bio Mining of Legacy Waste site at Raghunathpur Ward No. - 22 under Baripada Municipality have been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 2 Acre to be used for the purpose of plantation.



(Geo - Tagged photograph of the reclaimed land)

Date : 20/06/2025

Special Secretary to Govt.
Forest, Env. & CC Deptt.

Executive Officer
Baripada Municipality

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Kainratikra under Barpali NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 02 (In Acre) to be used for the purpose of Plantation.



(Geo-tagged photograph of the reclaimed land)

Date:04.07.2025

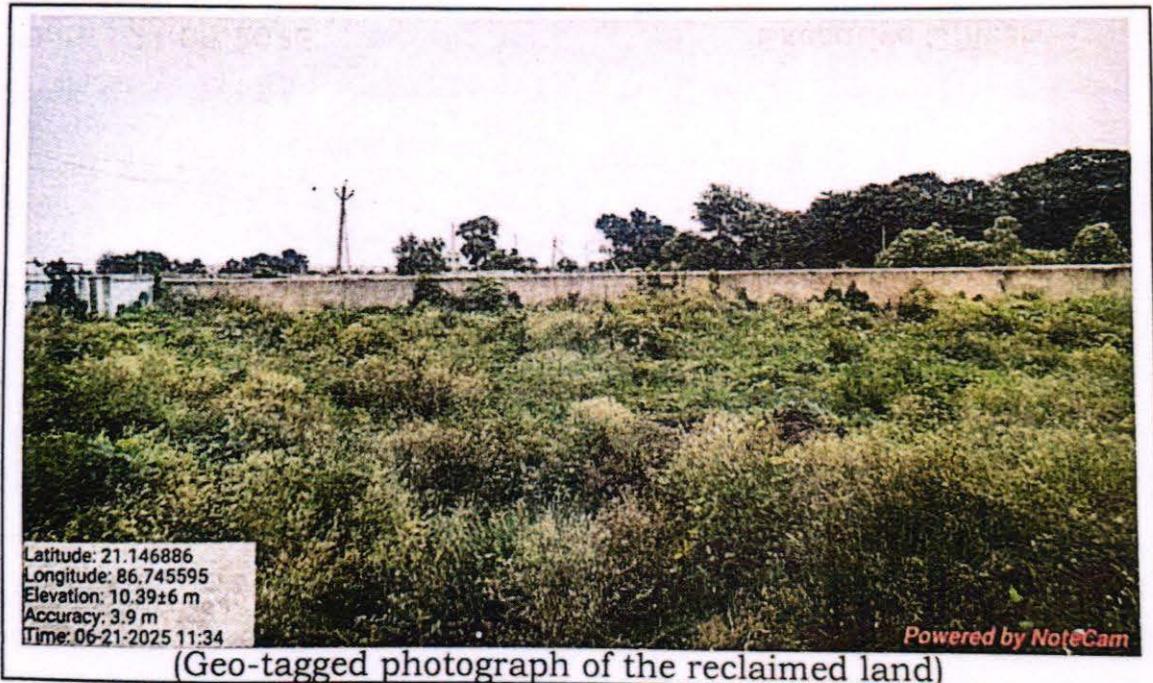
**Special Secretary to Govt.
Forest, Env. & CC Deptt.**

**Executive Officer
NAC Barpali**

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Bhairabpur, Ward No- 22 under Basudevpur Municipality has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 1.5 (In Acre) to be used for the purpose of Plantation & Open Space Development.



Date: 21.06.2025

[Signature]

**Special Secretary to Govt.
Forest, Env. & CC Deptt.**

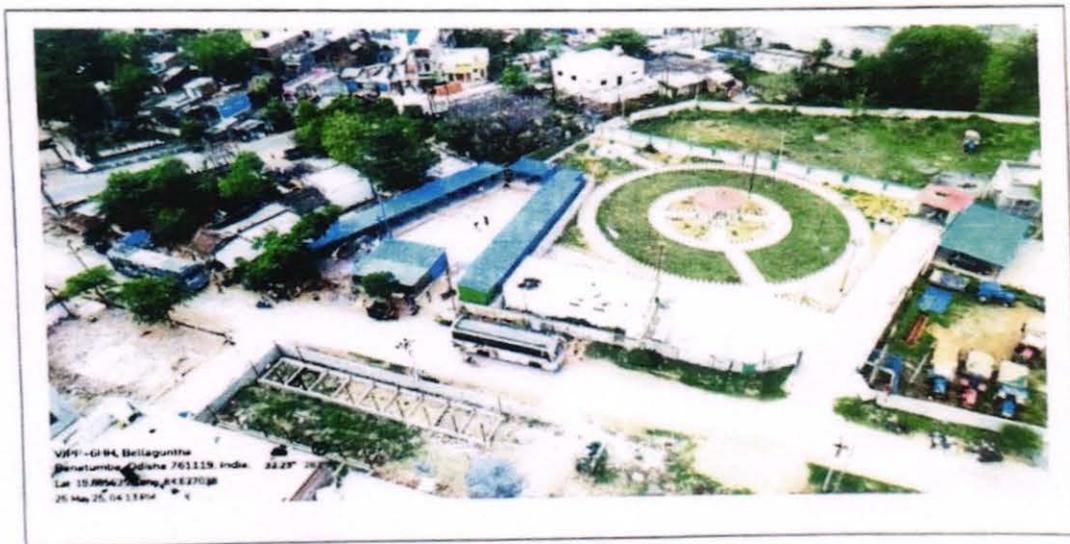
[Signature]
23/6/25

**Executive Officer
Basudevpur Municipality**

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Ward No-5, Near Sutumeswar Road under Bellaguntha NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 1.00 (In Acre) is being used for the purpose of Crematorium & Vending Zone.



(Geo-tagged photograph of the reclaimed land)

Date: 19.06.2025

[Signature]
Executive Officer
Bellaguntha NAC

[Signature]
Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of legacy Waste site at Kadupada, Ward No-11 under Belpahar Municipality has been completed in all respect and no further dumping of waste is taking place in the remediate site. Additionally, the daily waste generated in the ULB is being process in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 3 Acre to be used for the purpose of plantation.



(Geo-tagged Photograph of the reclaimed land)

Date : 19.06.2025

Executive Officer
Belpahar Municipality

Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Trisalpur, Charampa under Bhadrak Municipality has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

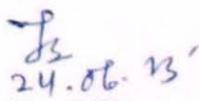
I, further certify that the reclaimed land having area of 19.5 (In Acre) will be used for industrial purposes.



(Geo-tagged photograph of the reclaimed land)

Date:


Special Secretary to Govt.
Forest, Env. & CC Deptt.


24.06.23
Executive Officer
Bhadrak Municipality

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at **Near RTO Square** under **Bhanjanagar NAC** has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 2.630 (In Acre) is being used for the purpose of Plantation.



(Geo-tagged photograph of the reclaimed land)

Date: 21/06/2025

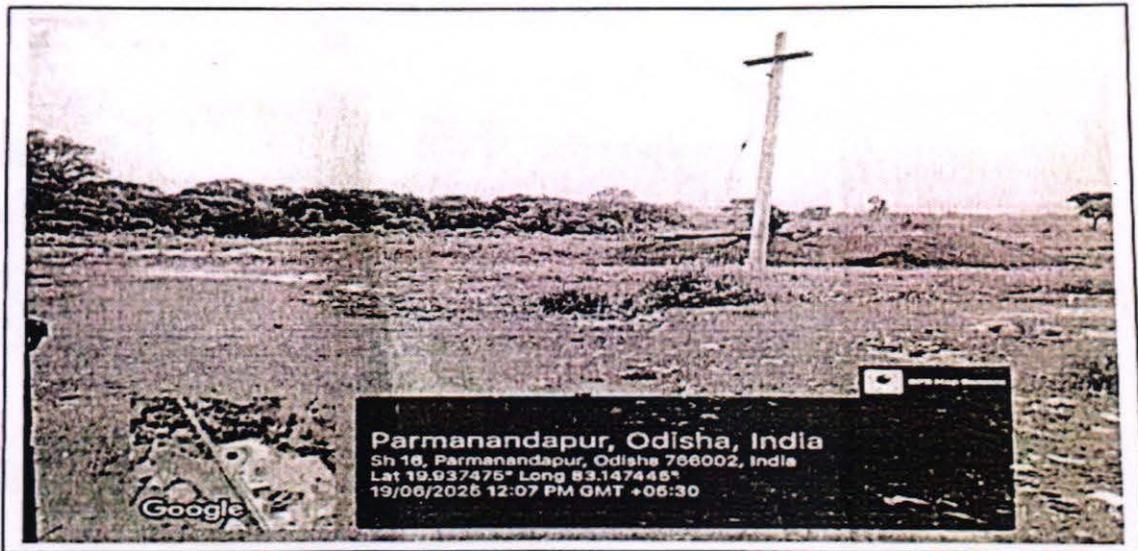
A. S. S. S.
21/06/25
Executive Officer
Bhanjanagar NAC

[Signature]
Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Bhangabari under Bhawanipatna Municipality has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 4.6 (In Acre) is to be used for the purpose of construction of Additional MCC and MRF.



(Geo-tagged photograph of the reclaimed land)

Date: 19-06-2025

[Signature]
Special Secretary to Govt.
Forest, Env. & CC Deptt.

Pratik Rath
19/6/25
Executive Officer
Bhawanipatna Municipality

CERTIFICATE

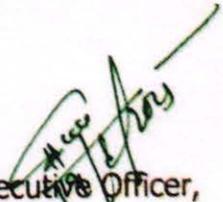
This is to certify that the Bio-Mining of Legacy Waste site at Ward No.2 (Near Women's Collage) under Bhuban NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 1 (In Acre) to be used for the purpose of Plantation.



(Geo-tagged photograph of the reclaimed land)

Date: - 19/6/25


Executive Officer,
Bhuban NAC


Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Baunspola near Wealth Centre, Ward No. 01 under Bijepur NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of A1.00D to be used for the purpose of Sanitation Vehicle Shed, Store Room & Plantation.



(Geo-tagged photograph of the reclaimed land)

Date: 19.06.2025

(Handwritten Signature)
Special Secretary to Govt.
Forest, Env. & CC Deptt.

(Handwritten Signature)
Executive Officer
Bijepur NAC
Executive Officer
Bijepur NAC

**NOTIFIED AREA COUNCIL, BINIKA****Dist : Subarnapur, Odisha, 767019**

Email ID : binikan.hud@nic.in

Phone/Fax : 06654-241113

CERTIFICATE

This is to certify that the **BINIKA NAC** has no legacy waste dumpsites under its jurisdiction and the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I further certify that the waste generated in the ULB is not dumped at any location.

Date : 19.06.2025

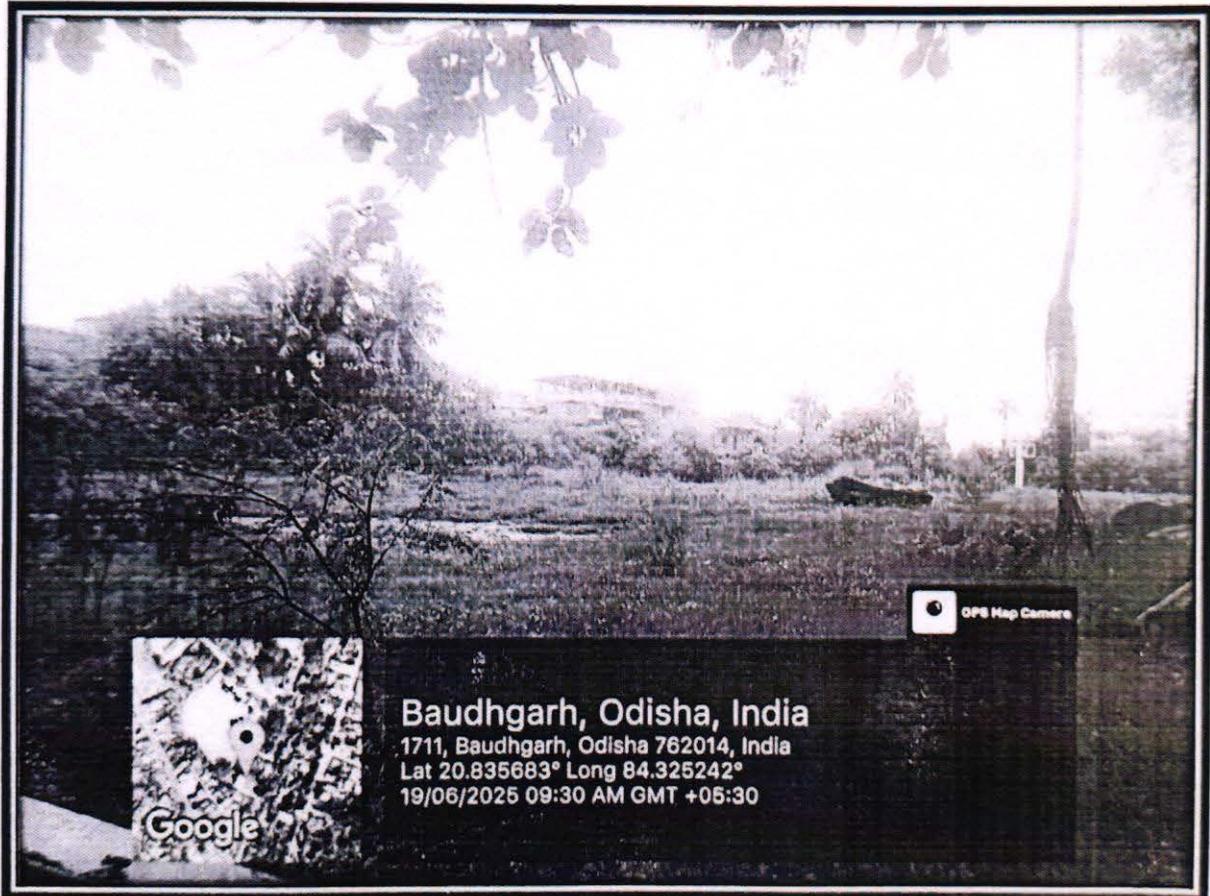
Executive Officer
Notified Area Council, Binika

**Special Secretary to Govt.
Forest, Env. & CC Deptt.**

CERTIFICATE

This is to certify that, the Bio-Mining of Legacy Waste site at **Back Side of JD High School, Boudh** under **Boudhgarh NAC** has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I further certify that, the reclaimed land having area of 1.97 (in Acre) is being used / to be used for the purpose of Play Ground of JD High School, Boudh.



Date : 19.06.2025

[Handwritten Signature]
20.6.25

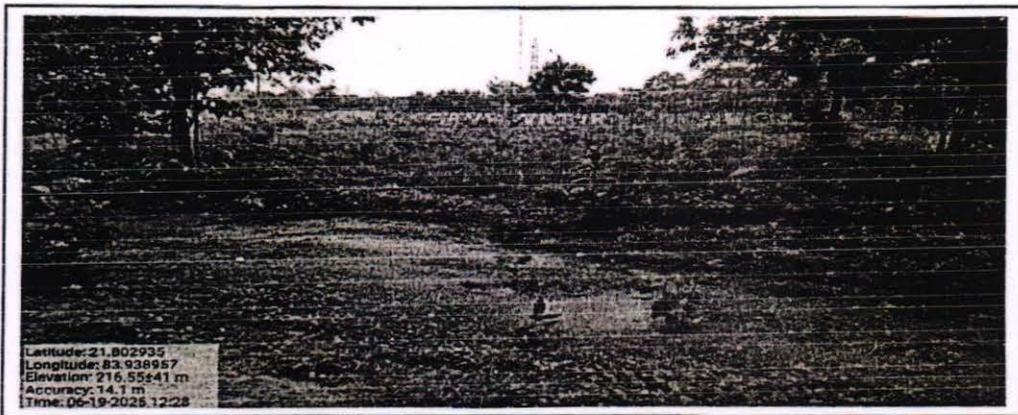
Executive Officer
Boudhgarh NAC

[Handwritten Signature]
**Special Secretary to Govt.
Forest, Env. & CC Deptt.**

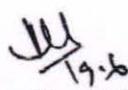
CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Ratakhandi, ward no-08 under Brajaraj Nagar Municipality has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 3.472 (In Acre) is being used for the purpose of plantation.



Date: 19.06.25


19.6
Executive Officer
Brajaraj Nagar Municipality


Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of legacy waste site at Nagudu under Buguda NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in existing waste processing facilities.

I, further certify that the reclaimed land having area of 1.00 (In Acre) is being used for the purpose of Plantation.



(Geo-tagged photograph of the reclaimed land)

Date:

20-06-2025

Executive Officer
 NAC, Buguda, (Ganjam)
 Executive Officer
 N.A.C, Buguda

[Signature]
 Special Secretary to Govt.
 Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Munda Sahi (Ward no-2) under Champua NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 0.99 acres is being used for the purpose of Plantation.



(Geo-tagged photograph of the reclaimed land)

Date: 20.06.2025

**Special Secretary to Govt.
Forest, Env. & CC Deptt.**

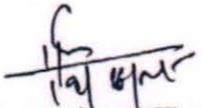
**Executive Officer
Champua NAC
Champua, NAC**

CERTIFICATE

This is to certify that the Chandbali NAC has no legacy waste dumpsites under its jurisdiction and the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I further certify that no waste generated in the ULB is being dumped at any location.

Date :19.06.2025


Executive Officer
Chandbali NAC
Chandbali NAC


Special Secretary to Govt.
Forest, Env. & CC Deptt.



1612

34
ଈଡ଼ପୁର, ଗଞ୍ଜାମ ଜିଲ୍ଲା, ୭୫୧୦୨୦
Chatrapur, Dist-Ganjam, 751020
E-mail-nacchatrapur@rediffmail.com /
chatrapur@gmail.com
Web :- www.chatrapurnac.in
Contact No. - (06811) 263975

NOTIFIED AREA COUNCIL CHATRAPUR

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at near Ujjeleswari Temple under Chatrapur NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 1.3 Acre (In Acre) to be used by the land owner.



Latitude: 19.349456
Longitude: 84.965928
Elevation: 25.35±2.58 m
Accuracy: 3.79 m
Time: 20-06-2025 13:23
Note: bio mining place

Special Secretary to Govt.
Forest, Env. & C.C. Deptt.

(Geo-tagged photograph of the reclaimed land)

Date:-

Jyoti
20/6/25
JUNIOR ENGINEER
NAC CHATRAPUR

[Signature]
Executive Officer
NAC Chatrapur

CERTIFICATE

This is to certify that the CHIKITI NAC has no legacy waste dumpsites under its jurisdiction and the daily waste generated in the Chikti NAC is being processed in the existing Micro composting Centre (MCC) and Material recovery Facility for waste processing.

I further certify that the waste generated in the Chikiti NAC is not dumped at any location.

Date :

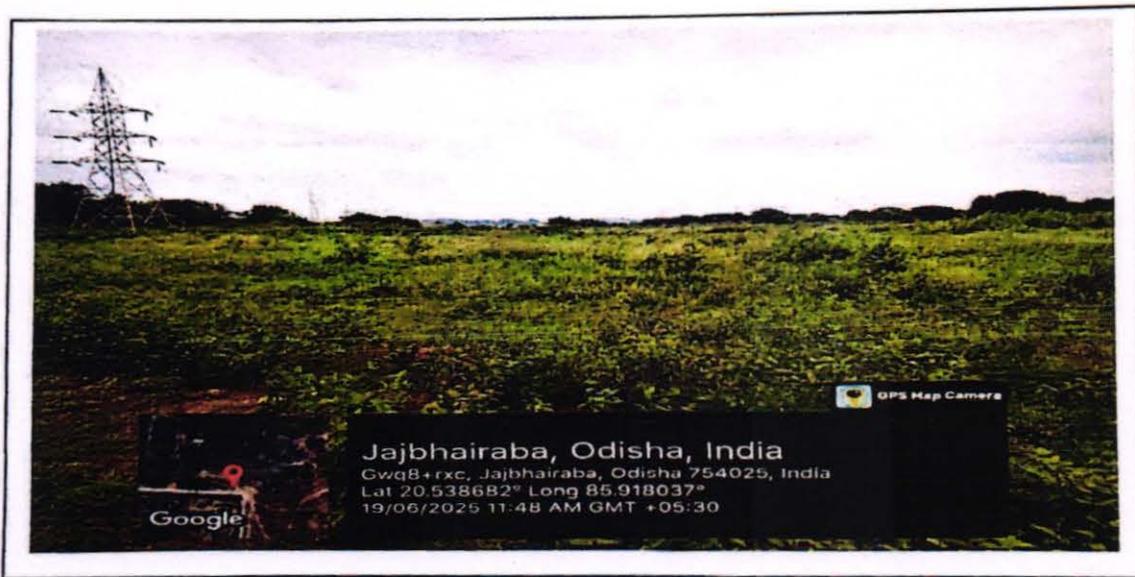

20/6/25
Executive Officer
NAC Chikiti


Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Badhi Padia, Ward No-08 under Choudwar Municipality has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

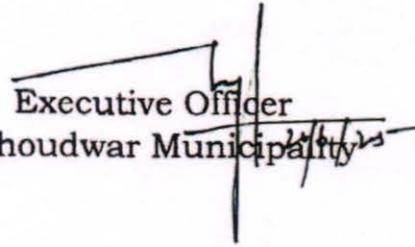
I, further certify that the reclaimed land having area of 18.0 Ac (In Acre) to be used for the purpose of Plantation.



(Geo-tagged photograph of the reclaimed land)

Date:20.06.2025


Special Secretary to Govt.
Forest, Env. & CC Deptt.


Executive Officer
Choudwar Municipality

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Near B.S College, Ward No-01, Kunjabangarh, Daspalla under Daspalla NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 2 Acre is being used for the purpose of Plantation work.



(Geo-tagged photograph of the reclaimed land)

Date: 20/06/2025

**Special Secretary to Govt.
Forest, Env. & CC Deptt.**

Executive Officer
N.A.C, Daspalla

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Benjatinali, Ward no-10 under Deogarh Municipality has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 2 Acre to be used for the purpose of Plantation.



(Geo-tagged photograph of the reclaimed land)

Date: 20-06-2025

Special Secretary to Govt.
Forest, Env. & CC Deptt.

Executive Officer
Deogarh Municipality



ବିଜ୍ଞାପିତ ଅଞ୍ଚଳ ପରିଷଦ କାର୍ଯ୍ୟାଳୟ, ଧାମନଗର

OFFICE OF THE NOTIFIED AREA COUNCIL, DHAMNAGAR

Pin:-756117 (Odisha) Tel.No-06786-236056 / E.Mail: dhamnagar.nac@gmail.com

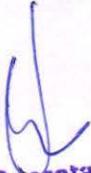
CERTIFICATE

This is to certify that the Dhamnagar NAC has no legacy waste dumpsites under its jurisdiction and the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I further certify that no waste generated in the ULB is being dumped at any location.

Date :19.06.2025

9/19/2025
Executive Officer
DHAMNAGAR NAC
DHAMNAGAR, ODISHA


Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Khutuluguda under Dharamgarh NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 2.50(In Acre) to be used for the purpose of Plantation.



(Geo-tagged photograph of the reclaimed land)

Date: 21.06.2025

[Handwritten Signature]

**Special Secretary to Govt.
Forest, Env. & CC Deptt.**

[Handwritten Signature]
21/06/2025

**Executive Officer
NAC, Dharamgarh**

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Banjhakusum, Mahisapat , Ward no 8 under Dhenkanal Municipality has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 4.5 (In Acre) to be used for the purpose of plantation.



Date: 21.06.2025

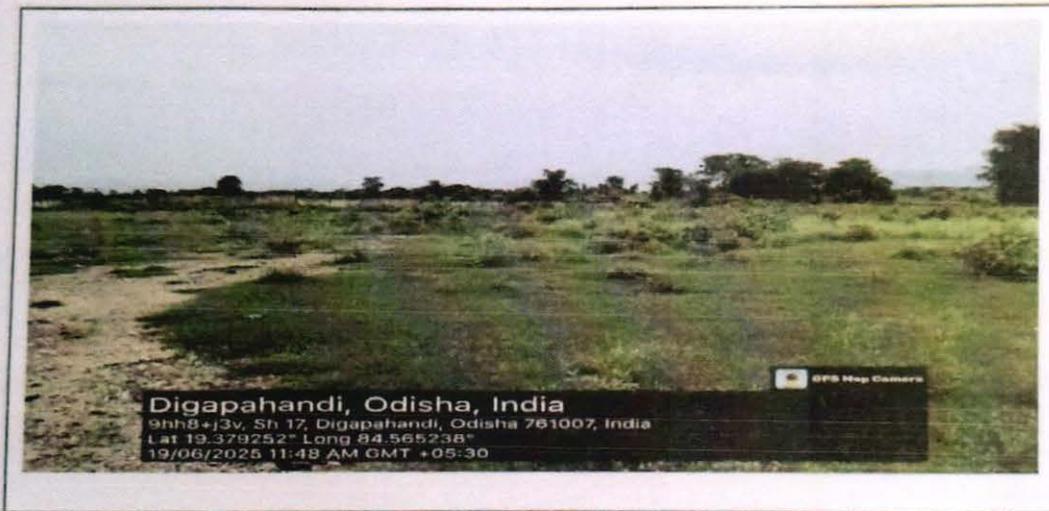
[Handwritten Signature]
**Special Secretary to Govt.
 Forest, Env. & CC Deptt.**

[Handwritten Signature]
 21/6/25
**Executive Officer
 Dhenkanal Municipality**

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Changudidei under Digapahandi NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 4.41 (In Acre) is being used for the purpose of Plantation.



(Geo-tagged photograph of the reclaimed land)

Date: 19.06.2025

**Special Secretary to Govt.
Forest, Env. & CC Deptt.**

Executive Officer
Digapahandi NAC



OFFICE OF THE
NOTIFIED AREA COUNCIL G.UDAYAGIRI

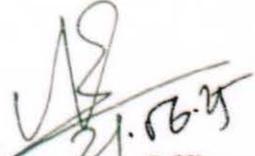
CERTIFICATE

This is to certify that the G.Udayagiri NAC has no legacy waste dumpsites under its jurisdiction and the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I further certify that no waste generated in the ULB is being dumped at any location.

Date : 21.06.2025

for


21.06.25
Executive Officer
NAC G.Udayagiri



Special Secretary to Govt.
Forest, Env. & CC Deptt.

OFFICE OF THE NOTIFIED AREA COUNCIL, GANJAM

N.A.C, Ganjam, Odisha- 761026

Tel: 06811-295560, E-mail: co.nacganjam21@gmail.com

Letter No.2042 / NAC

Dated: 18.06.2025

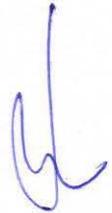
CERTIFICATE

This is to certify that the Ganjam NAC has no legacy waste dumpsites under this jurisdiction and the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I further certify that the waste generated in the ULB is not dumped at any location.

Date : 18.06.2025


Executive Officer
Ganjam NAC


Special Secretary to Govt.
Forest, Env. & CC Deptt.



1623
NOTIFIED AREA COUNCIL, GOPALPUR,
GANJAM, ODISHA. PIN-761002

45

Email ID: nacgopalpur61@gmail.com

Letter No. 2157

Date: 19/06/2025

Annexure-A

CERTIFICATE

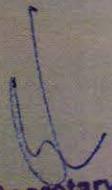
This is to certify that the Bio-Mining of Legacy Waste site at Harijan Street, Ward No. 07 under Gopalpur NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

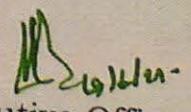
I, further certify that the reclaimed land having area of 2.89 (In Acre) is being used / to be used for the purpose of plantation.



(Geo-tagged photograph of the reclaimed land)

Date: 19.06.2025

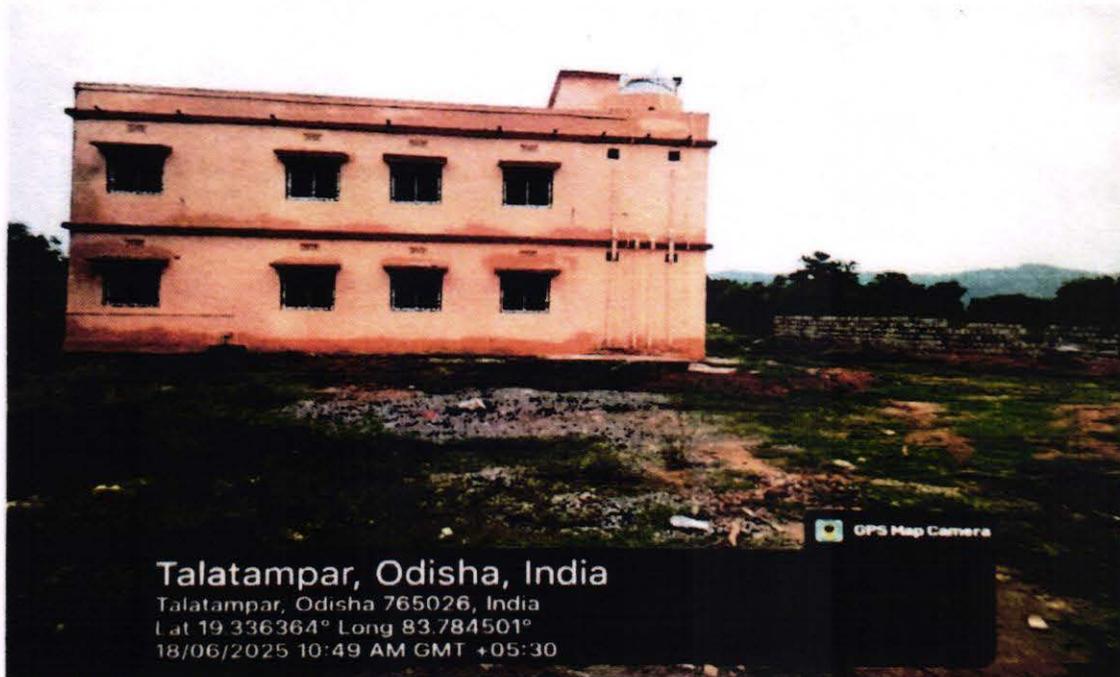

Special Secretary to Govt.
Forest, Env. & CC Deptt.


Executive Officer
Gopalpur NAC

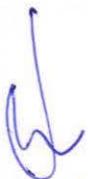
CERTIFICATE

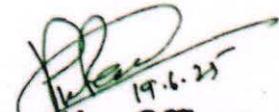
This is to certify that the Bio-Mining of Legacy Waste site at Birsa Road, Taltampur under Gudari NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 0.593 (In Acre) is being used for the purpose of Construction of Building under H&FW Department.



Date: 19.06.2025


Special Secretary to Govt.
Forest, Env. & CC Deptt.


19.6.25
Executive Officer
Gudari NAC

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Ward No-15 Alusingh under Hindol NAC (Municipal Corporation/ Municipality/NAC) has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

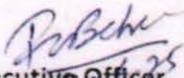
I, further certify that the reclaimed land having area of 1acre (In Acre) is to be used for the purpose of plantation.



(Geo-tagged photograph of the reclaimed land)

Date: 20.06.25


**Special Secretary to Govt.
 Forest, Env. & CC Deptt.**

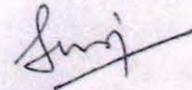

 Executive Officer,
 Executive Officer
 Hindol N.A.C.

CERTIFICATE

This is to certify that Hinjilicut Municipality has no legacy waste dumpsites under its jurisdiction and the daily waste generated in the ULB is being processed in the existing waste processing facilities.

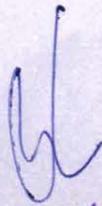
I further certify that the waste generated in the ULB is not dumped at any location.

Date : 23.06.2025



Executive Officer

Hinjilicut Municipality



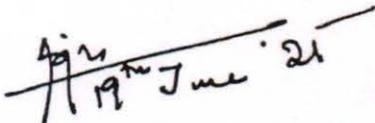
Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Jagatsinghpur Municipality has no legacy waste dumpsites under its jurisdiction and the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I further certify that the waste generated in the ULB is not dumped at any location.

Date:19-06-2025


Executive Officer
Jagatsinghpur Municipality

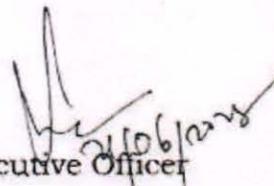

Special Secretary to Govt.
Forest, Env. & CC Deptt.

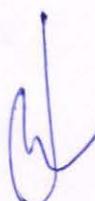
CERTIFICATE

This is to certify that the Jajpur Municipality has no legacy waste dumpsites under its jurisdiction and the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I further certify that the waste generated in the ULB is not dumped at any location.

Date: 21.06.2025

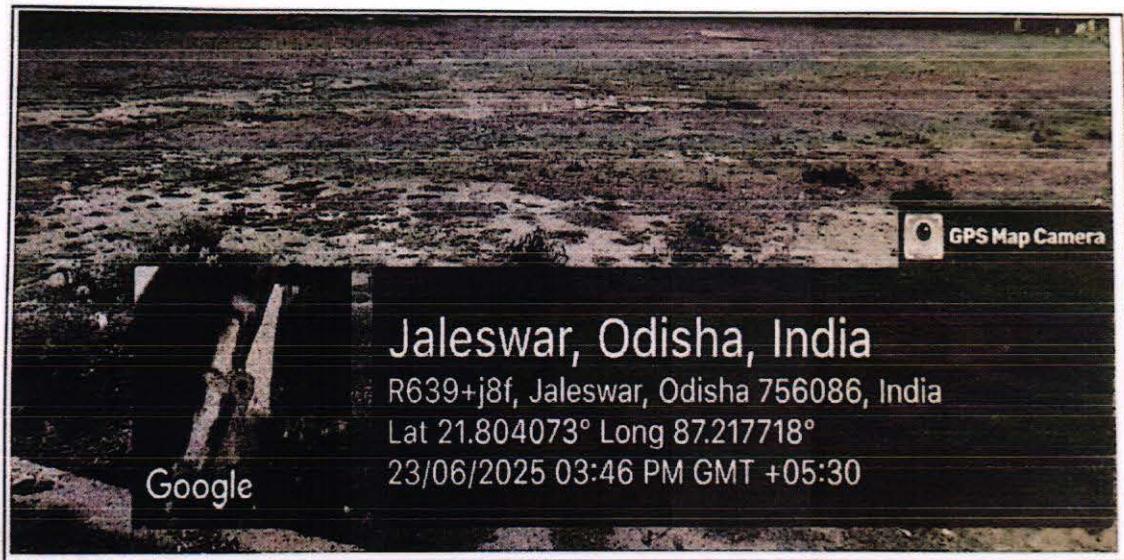

Executive Officer
Jajpur Municipality


Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at **Sekhbard, Jaleswar** under **Jaleswar Municipality** has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

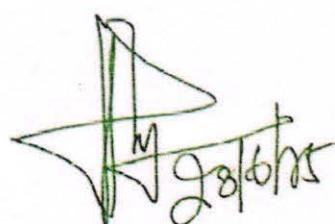
I, further certify that the reclaimed land having area of **0.819** (In Acre) to be used for the purpose of plantation.



(Geo-tagged photograph of the reclaimed land)

Date: 23.06.25.

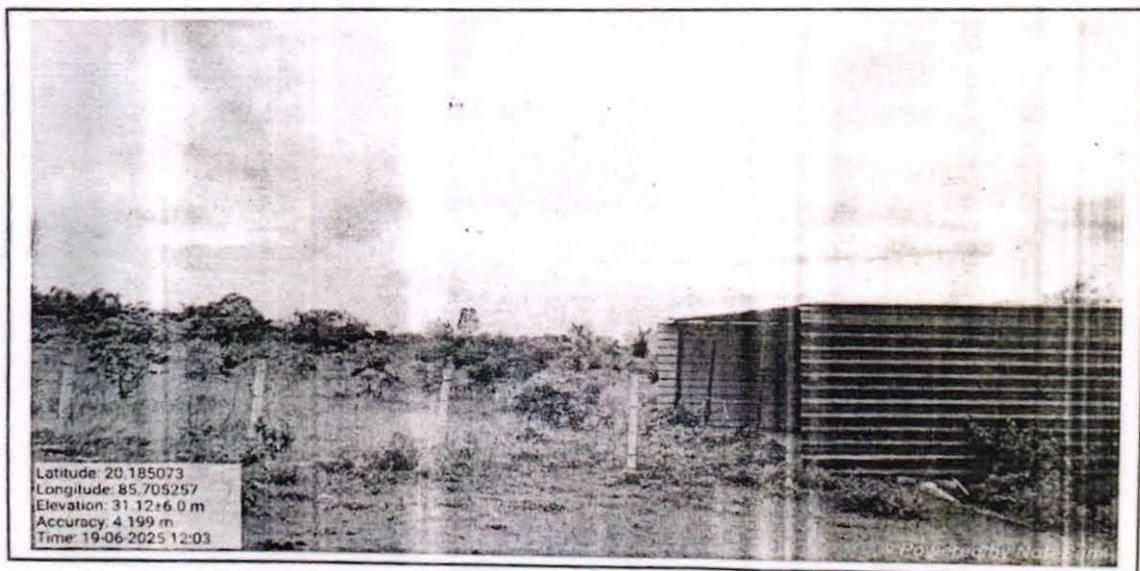

Special Secretary to Govt.
Forest, Env. & CC Deptt.


Executive Officer
Jaleswar Municipality

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Sandhapur, ward no9 under jatni municipality has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 4.81 acre is being used for the purpose of plantation.



(Geo-tagged photograph of the reclaimed land)

Date:19.06.2025

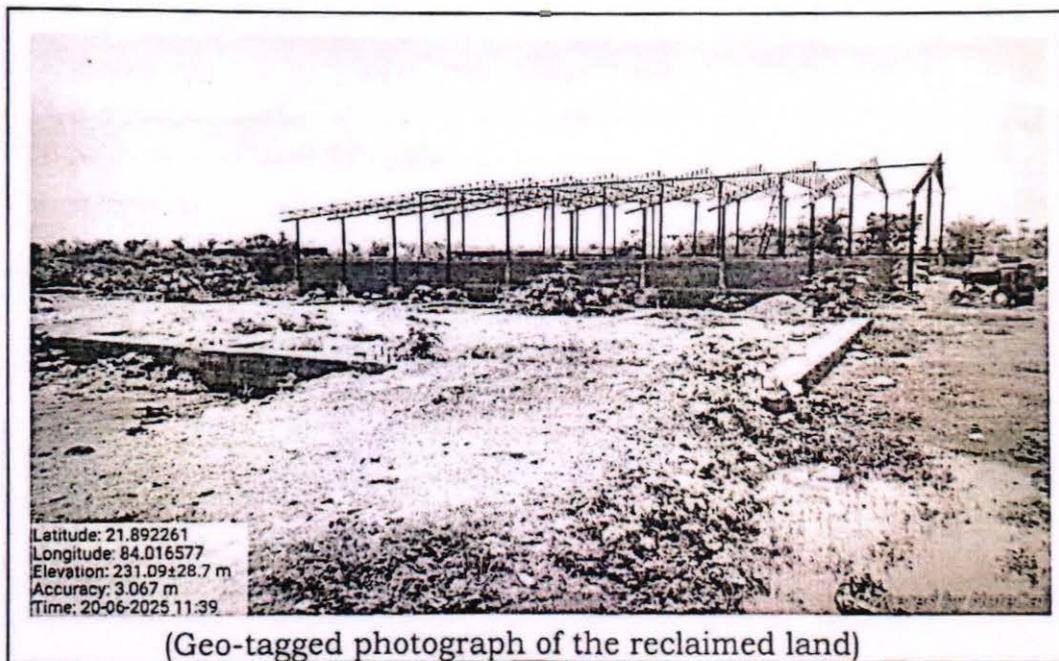
Special Secretary to Govt.
Forst, Env. & CC Deptt.

Executive Officer
Jatni Municipality

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Fatamal under Jharsuguda Municipality has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 2.43 Acre to be used for the purpose of Additional Wealth Center.



Date:20/06/2025

**Special Secretary to Govt.
Forest, Env. & CC Deptt.**

Executive Officer
Jharsuguda Municipality

CERTIFICATE

This is to certify that the Joda Municipality has no legacy waste dumpsites under its jurisdiction and the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I further certify that no waste generated in the ULB is being dumped at any location under Joda Municipality.

Date: 20/06/2025


Executive Officer
Joda Municipality


Special Secretary to Govt.
Forest, Env. & CC Deptt.

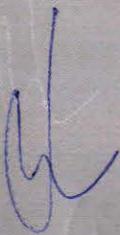
CERTIFICATE

This is to certify that the Junagarh (NAC) has no legacy waste dumpsites under its jurisdiction and the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I further certify that no waste generated in the ULB is being dumped at any location.

Date : 19/06/2025


19/06/2025
Executive Officer
Executive Officer
Junagarh **NAC Junagarh**


Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Lunda Hill, Near MCC and MRF, Ward No- 18 under Kabisuryanagar NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 7.379 (In Acre) is to be used for the purpose of plantation.



(Geo-tagged photograph of the reclaimed land)

Date:

Kabisuryanagar Commissioner/ Executive Officer
Municipal Corporation/ Municipality/ NAC
Executive Officer
N.A.C., Kabisuryanagar


Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Kamakhyanagar NAC has no legacy waste dumpsites under its jurisdiction and the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I further certify that the waste generated in the ULB is not dumped at any location.

Date :19.06.2025

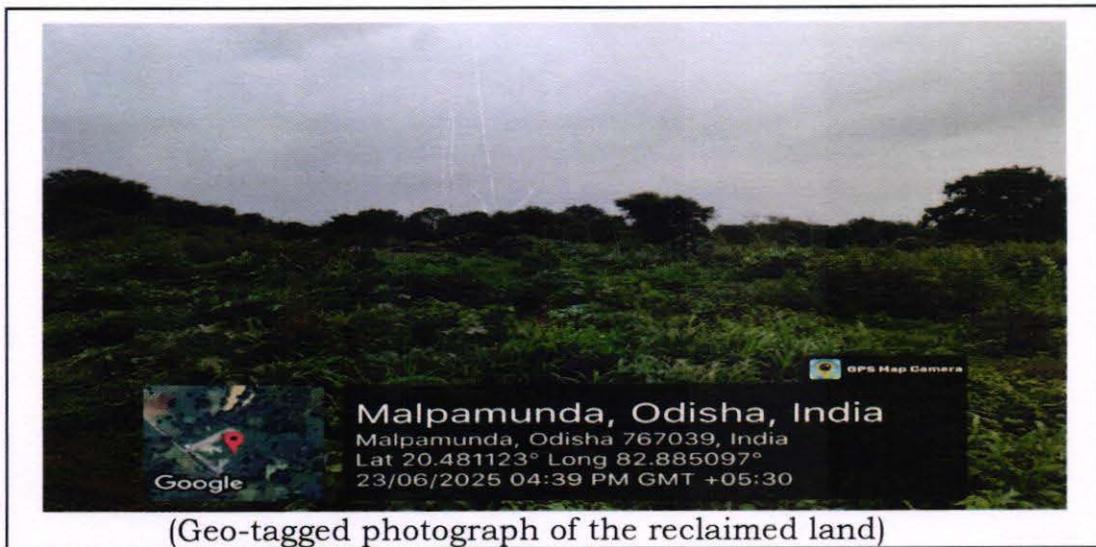

**Executive Officer
Kamakhyanagar NAC
Kamakhyanagar NAC**


**Special Secretary to Govt.
Forest, Env. & CC Deptt.**

CERTIFICATE

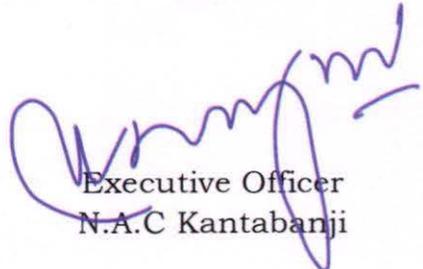
This is to certify that the Bio-Mining of Legacy Waste site at **Daberi** under **N.A.C, Kantabanji** has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of **4.7** (In Acre) to be used for the purpose of Plantation.



Date:23.06.2025


Special Secretary to Govt.
Forest, Env. & CC Deptt.


Executive Officer
N.A.C Kantabanji

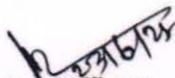
CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Sarubali, Ward no.01 under Karanjia NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 05.38 Acre is being used for the purpose of Plantation.



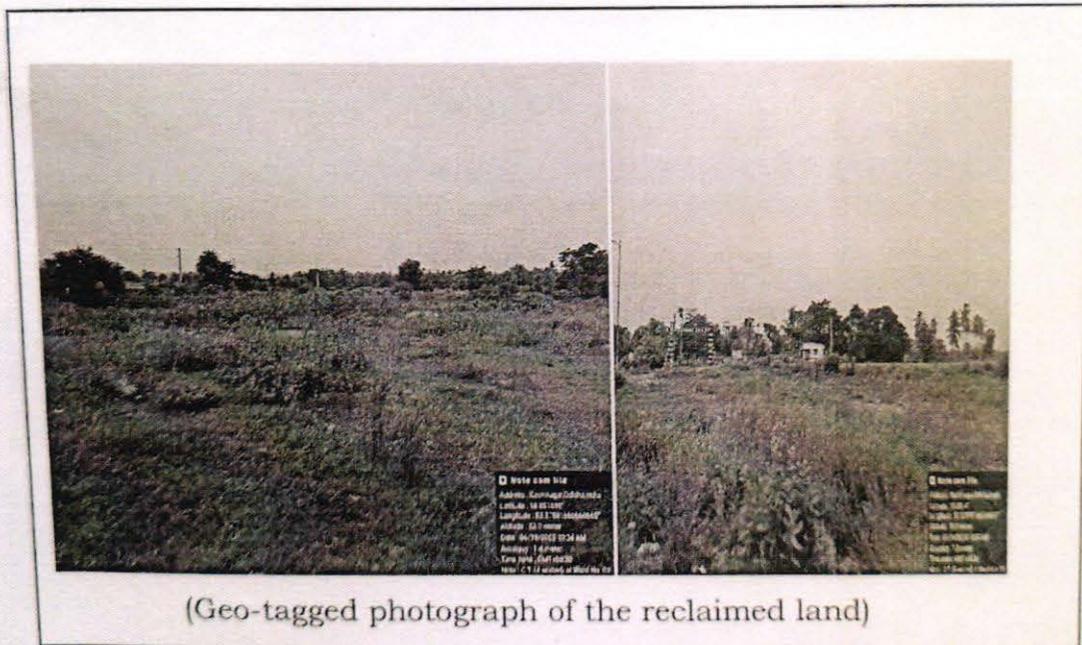

Special Secretary to Govt.
Forest, Env. & CC Deptt.


Executive Officer
Karanjia NAC

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Railway Crossing Gate under Kashinagar NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 0.6 (In Acre) to be used for the purpose of Plantation.



Date: 20.06.2025

[Signature]
Special Secretary to Govt.
Forest, Env. & CC Deptt.

[Signature]
20/6/2025
Executive Officer
N.A.C, Kashinagar

CERTIFICATE

This is to certify that the Keonjharh Municipality has no legacy waste dumpsites under its jurisdiction and the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I further certify that the waste generated in the ULB is not dumped at any location.

Date :19.06.2025

Executive Officer
Keonjharh Municipality


Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Kesinga (NAC) has no legacy waste dumpsites under its jurisdiction and the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I further certify that no waste generated in the ULB is being dumped at any location.

Date :19/06/2025


Executive Officer
NAC, Kesinga

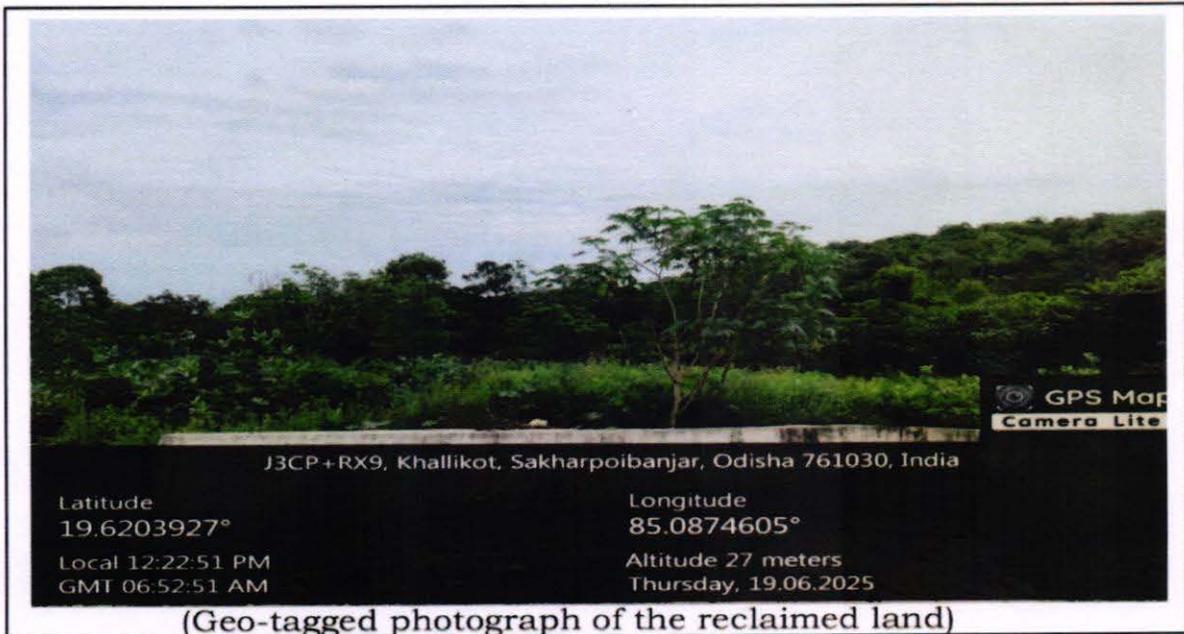


Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at **MCC / MRF Plant, in Ward No-8 under NAC Khallikote** has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of **0.164** In Acre) to be used for the purpose of **Plantation**.



Date : 19.06.2025

[Signature]
Executive Officer
NAC, Khallikote

[Signature]

[Signature]
Special Secretary to Govt.
Resst, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at **Karadabani, in Ward No-1 under NAC Khandapada** has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of **0.40 In Acre)** to be used for the purpose of **Plantation**.



Date : 19.06.2025

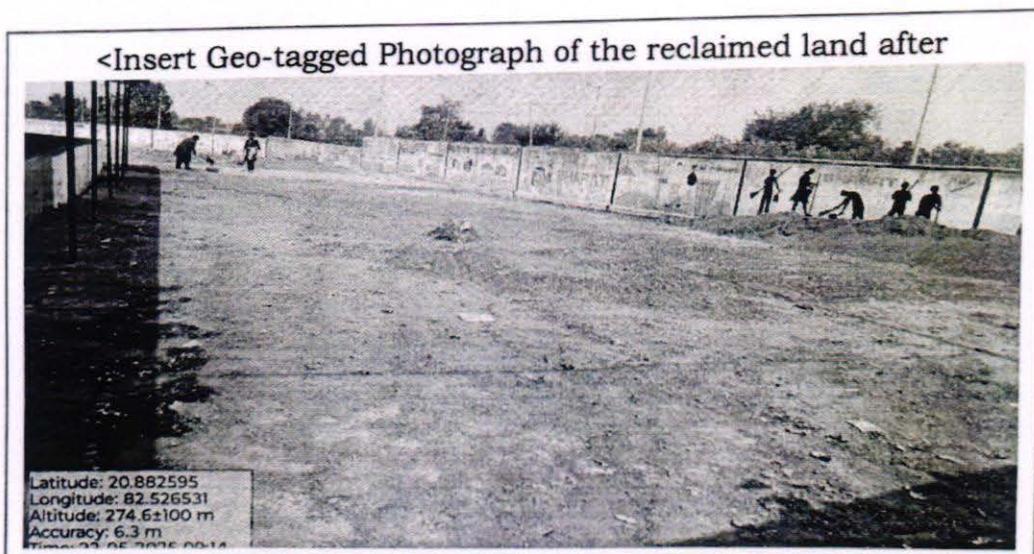
**Special Secretary to Govt.
Forest, Env. & CC Deptt.**

19/6/25
**Executive Officer
NAC, Khandapada**

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Chalmunda, Ward no 12 under Khariar Road NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

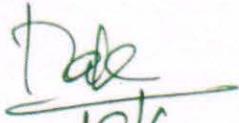
I, further certify that the reclaimed land having area of 3.5 (In Acre) is to be used for the purpose of Plantation.



(Geo-tagged photograph of the reclaimed land)

Date: 19/06/2025

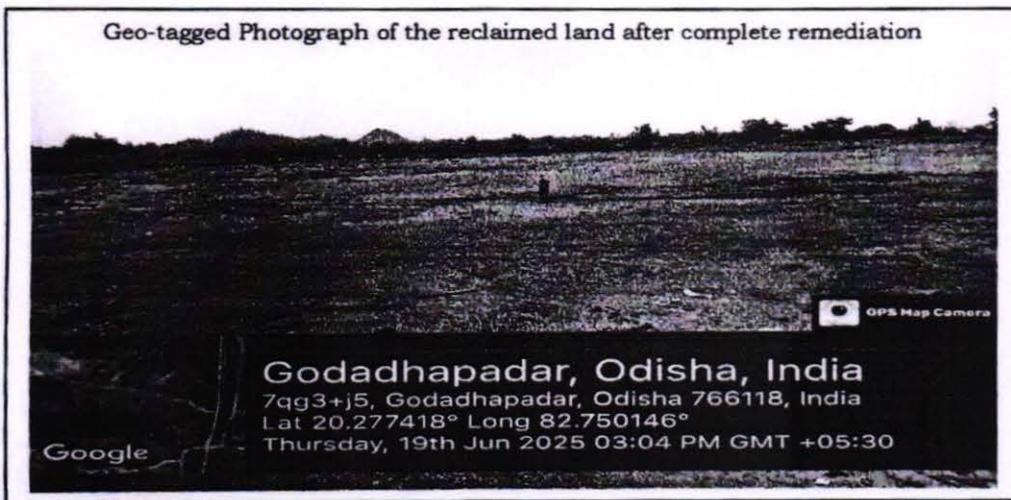

**Special Secretary to Govt.
Forest, Env. & CC Deptt.**


Executive Officer
Khariar Road NAC

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Putupada ward no-11 under Khariar NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 02 (In Acre) to be used for the purpose of plantation.



(Geo-tagged photograph of the reclaimed land)

Date:19.06.2025

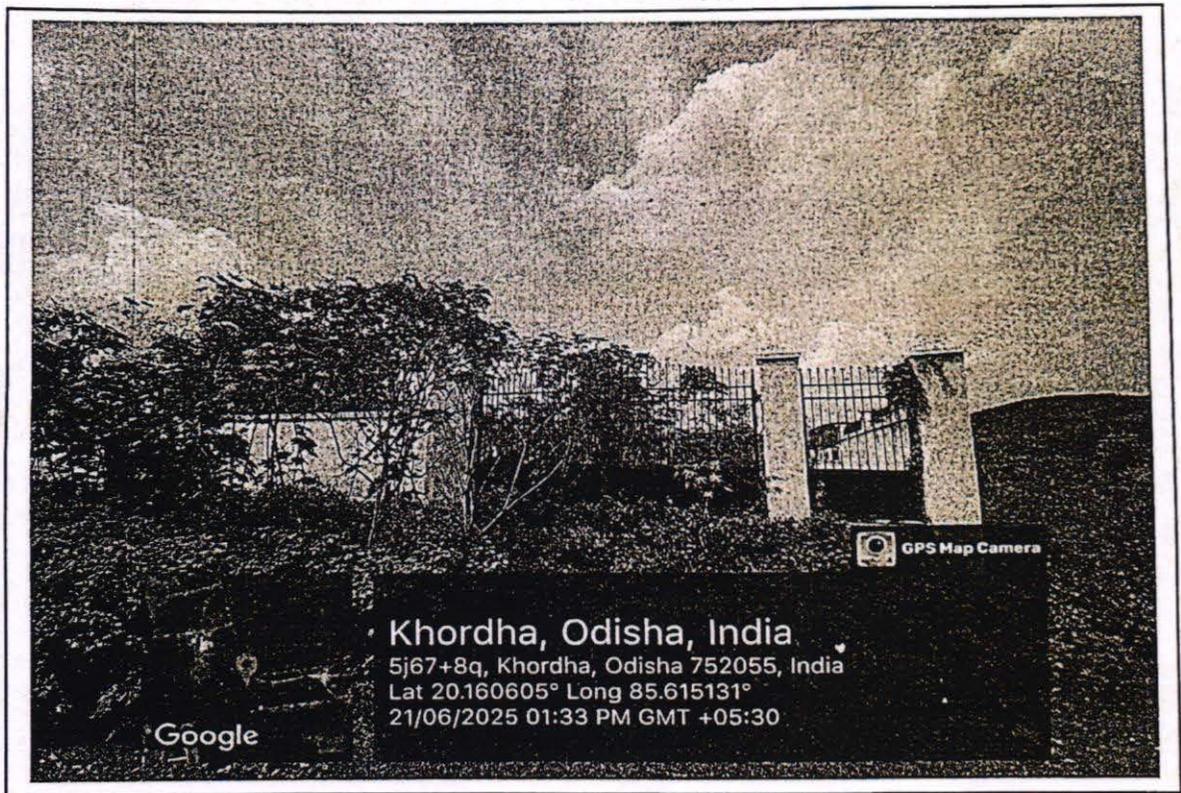
[Signature]
Executive Officer
Notified Area Council
NAC, Khariar
KHARIAR
19/06/25

[Signature]
**Special Secretary to Govt.
Forest, Env. & CC Deptt.**

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Jhinkatangi under Khordha Municipality has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 2.5Acre to be used for the purpose of park.



Date : 21.06.2025

[Handwritten Signature]
Special Secretary to Govt.
Forest, Env. & CC Deptt.

[Handwritten Signature]
Executive Officer
Khordha Municipality
Khordha Municipality

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at **Kinary, Kholadi GP, of Beguniapada Block under Kodala NAC** has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 0.75 (In Acre) to be used for the purpose of **plantation & C&D processing Unit**



(Geo-tagged photograph of the reclaimed land)

Date: 21-06-2025

[Signature]
Special Secretary to Govt.
Forest, Env. & CC Deptt.

[Signature]
 Executive Officer
 Kodala NAC

CERTIFICATE

This is to certify that the Konark NAC has no legacy waste dumpsites under its jurisdiction and the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I further certify that no waste generated in the ULB is being dumped at any location.

Date : 21.06.25

Phad
21/6/2025
Executive Officer

Konark NAC

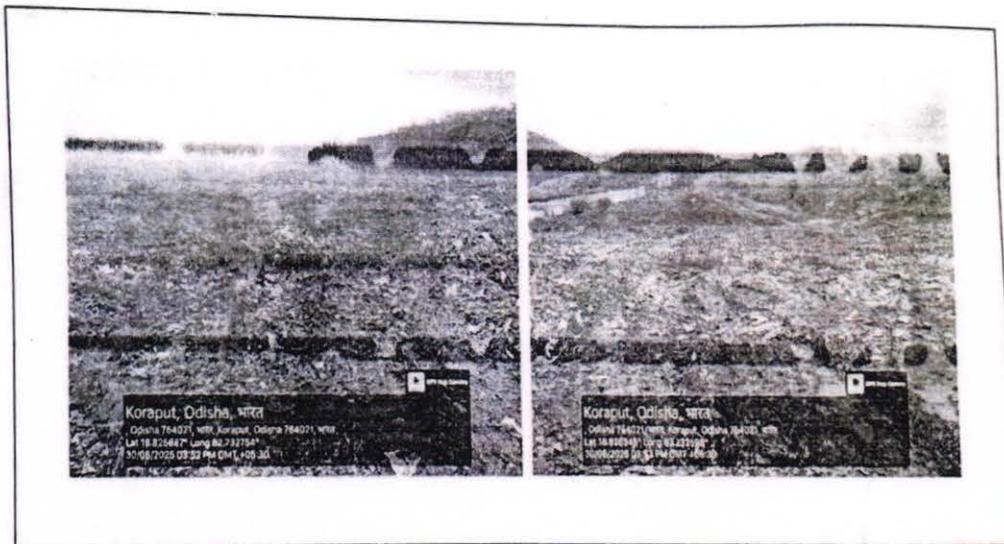


**Special Secretary to Govt.
Forest, Env. & CC Deptt.**

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Akash Guda under KORAPU Municipality) has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 3.2(In Acre) to be used for the purpose of Plantation.



Date: 30/06/25

BS
30/06/25
Executive Officer
Koraput Municipality

[Signature]
Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Kenduguda (Ward No-1) under KOTPAD NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 2.5 (In Acre) is to be used for the purpose of Plantation.



(Geo-tagged photograph of the reclaimed land)

Date: 21/06/25


Executive Officer

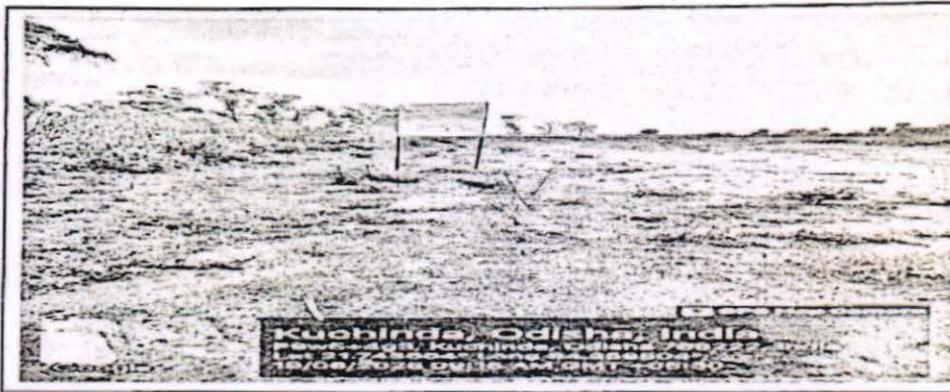

Kotpad NAC


Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Jyotipada, ward no-07 under Kuchinda NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of **3.049 Acre** to be used for the purpose of Land for tree plantation.



**Special Secretary to Govt.
Forest, Env. & CC Deptt.**

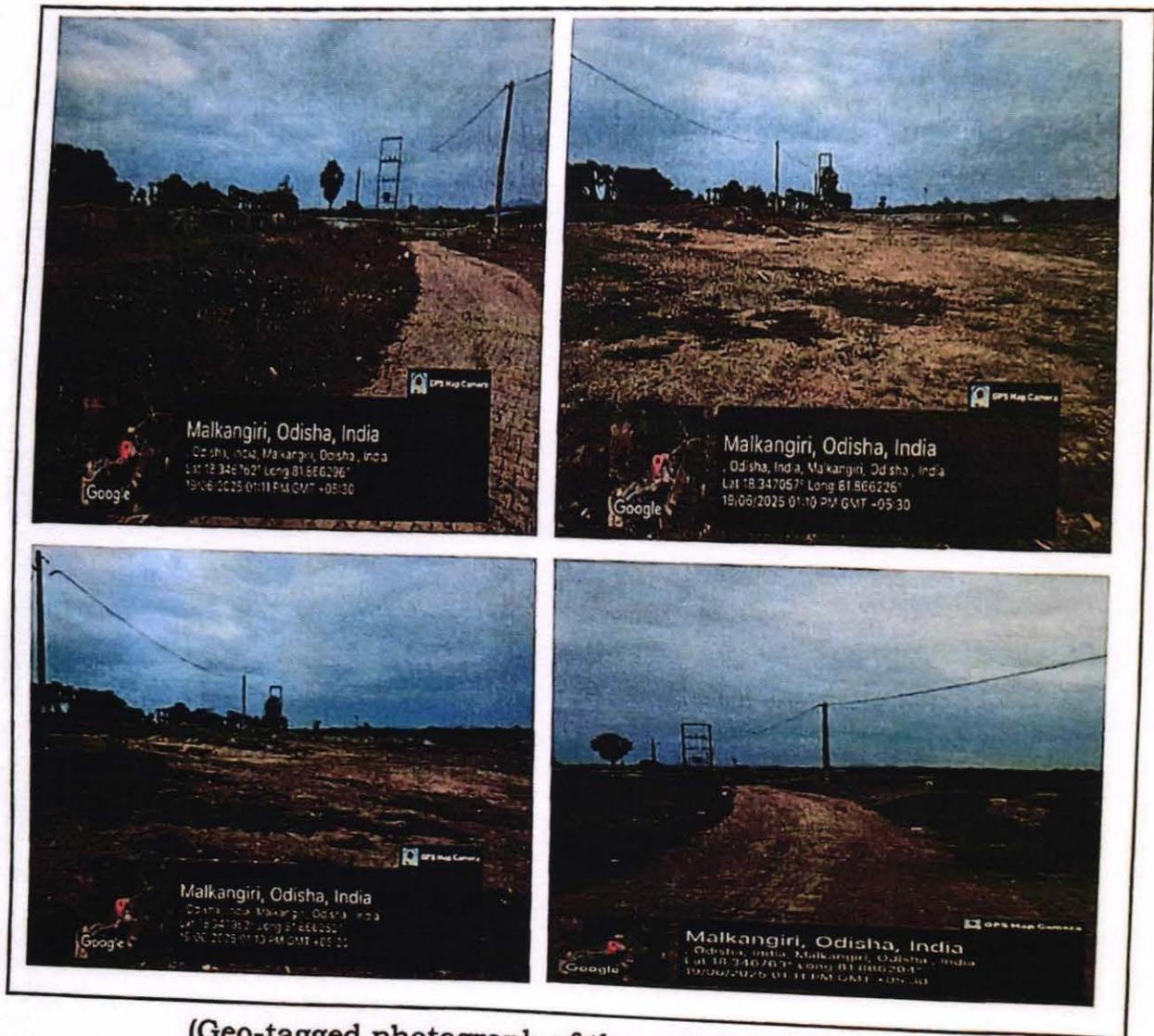
Executive Officer
NAC, Kuchinda



CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at **MV-02 Dumpsite, Ward no-16** under Malkangiri Municipality has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 2.5 (In Acre) is being used for the purpose of MRF construction and Plantation .



(Geo-tagged photograph of the reclaimed land)

Date: 23/06/25

Special Secretary to Govt.
Forest, Env. & CC Deptt.

Executive Officer
Malkangiri Municipality

CERTIFICATE

This is to certify that the Nayagarh Municipality had already completed remediation of legacy waste during the month of December-2024 and the daily waste generated in the ULB was processed in the waste processing facilities.



[Signature]
04.07.2025
J.S.E

[Signature]
04/07/25
M.E

[Signature]
04/07/25
EO.

[Signature]
Special Secretary to Govt.
Forest, Env. & CC Deptt.

Ph- 06782-233259

OFFICE OF THE NOTIFIED AREA COUNCIL, NILGIRI.
Dist. Balasore, Nilgiri-756040

e-Mail ID: nilgirinac.balasore@gmail.com

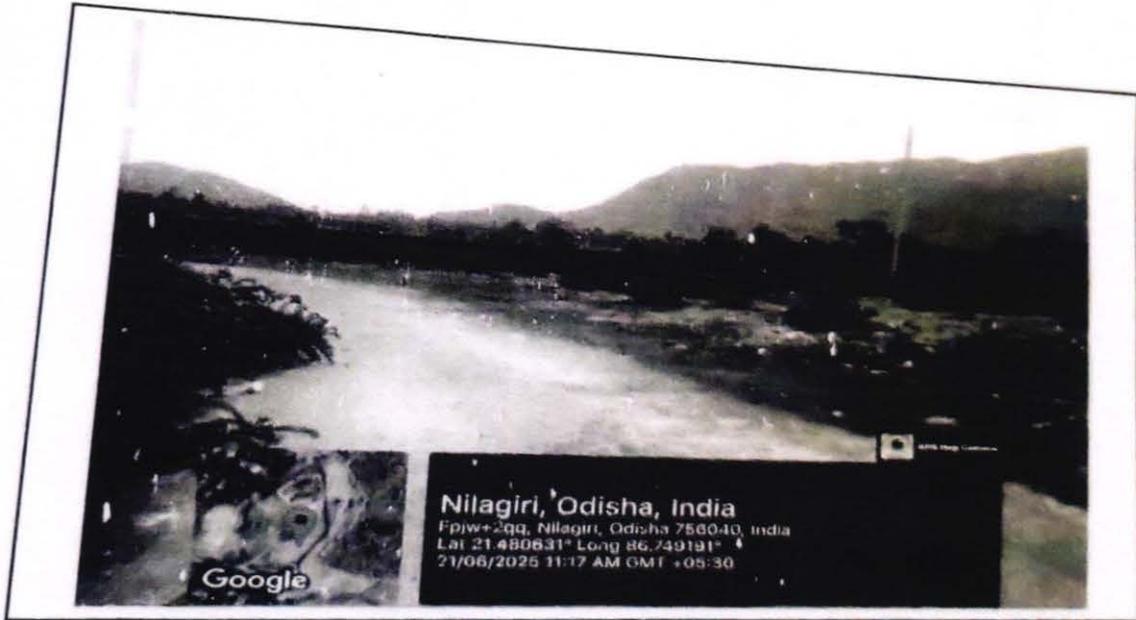
Letter No. 1428 /

Date. 21.6.25

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Malyani under Nilgiri NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 0.3 Acre to be used for the purpose of plantation



21.6.25

**Special Secretary to Govt.
Forest, Env. & CC Deptt.**

21.6.25
**Executive Officer
Nilgiri NAC**

**Executive Officer
Nilgiri NAC**

OFFICE OF THE NIMAPARA NOTIFIED AREA COUNCIL

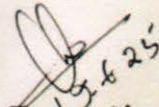
At/Po/Ps:-Nimapara, Dist.-Puri, Odisha, Pin-752106

e-Mail:-nimapadanac@gmail.com, Web: www.nimaparanac.in, Phone No. /Fax :-(06758) 454167**CERTIFICATE**

This is to certify that the Nimapara N.A.C has no legacy waste dumpsites under its jurisdiction and the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I further certify that no waste generated in the ULB is being dumped at any location.

Date: 19-06-2025

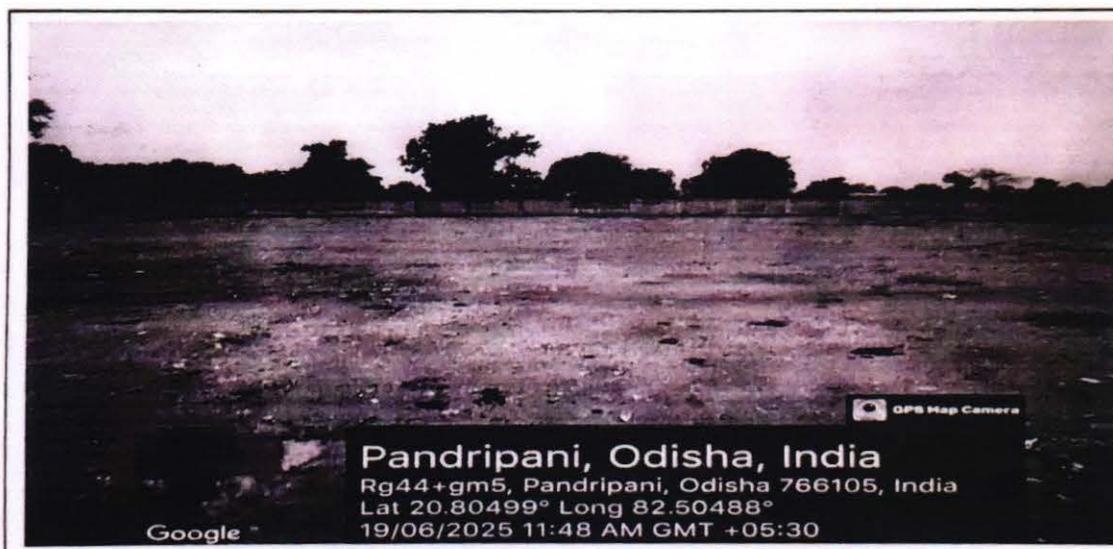

13/6/25
Executive Officer
Nimapara NAC


Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Godtor, Ward No.-02 under Nuapada NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 2.5 (In Acre) is to be used for the purpose of Green belt development & Plantation.



(Geo-tagged photograph of the reclaimed land)

Date: 19.06.2025

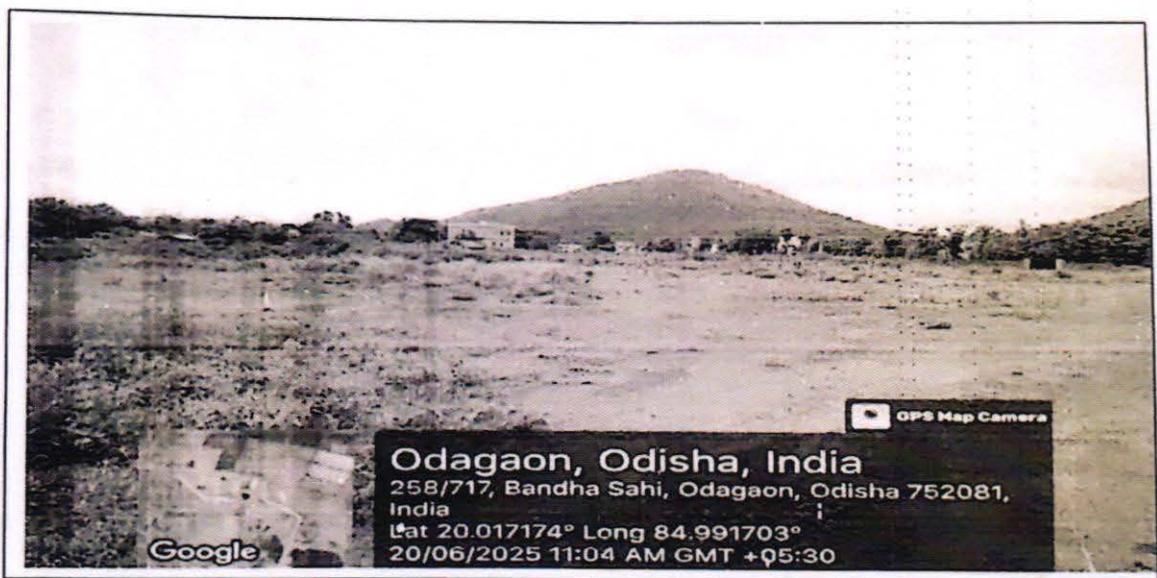
K. Saha
19/06/25
Executive Officer
NAC, Nuapada

[Signature]
Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Jaringgi, ward no-15, Odagaon under Odagaon NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 9.66 In Acre to be used for the purpose of plantation.



(Geo-tagged photograph of the reclaimed land)

Date:

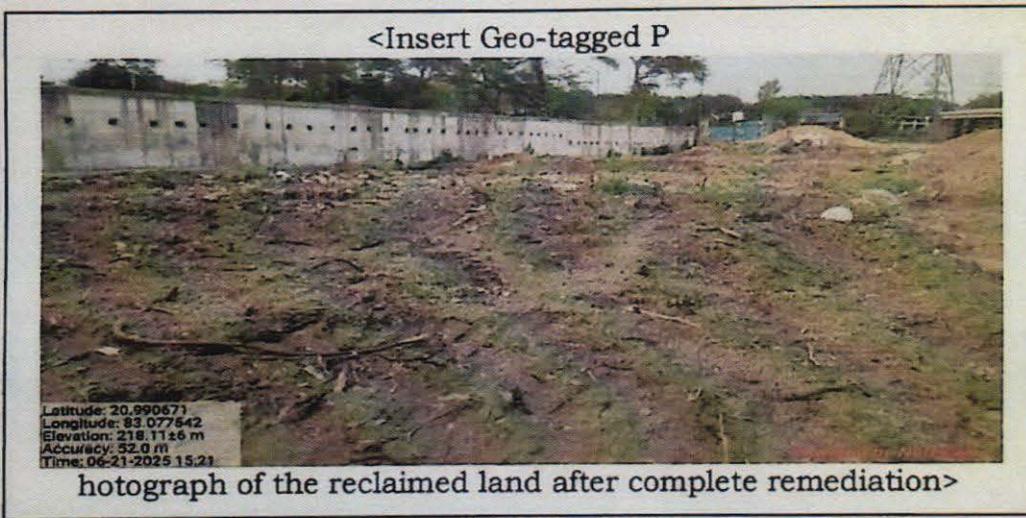
[Handwritten Signature]
**Special Secretary to Govt.
 Forest, Env. & CC Deptt.**

[Handwritten Signature]
 Executive Officer
 Odagaon ,NAC

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Near Gaisilet Road under (Padampur, NAC) has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 0.8 (In Acre) to be used for the purpose of Plantation.



(Geo-tagged photograph of the reclaimed land)

Date: 25/06/2025

Devesh
25/6/25
Executive Officer
Padampur NAC
Executive Officer
NAC Padampur

[Signature]
Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Bangalipada, Ward No. 13 under Paradeep Municipality has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

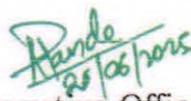
I, further certify that the reclaimed land having area of 1.89 Acre to be used for the purpose of plantation and establishment of C&D Waste Plant.



(Geo-tagged photograph of the reclaimed land)

Date : 20.06.2025


**Special Secretary to Govt.
Forest, Env. & CC Deptt.**


Executive Officer
Paradeep Municipality

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Matiapala, dumpsite in Ward no 17 and Bypass dumpsite in Ward no.19 under Pattamundai Municipality has been completed in all respect and no further dumping waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

1. Further certify that the reclaimed land having total area of 0.757Acre to be used for the purpose of plantation.



Dumpsite at Matiapala



Dumpsite at Bypass Road

Date: 20/06/25

[Signature]
Special Secretary to Govt.
Forest, Env. & CC Deptt.

[Signature]
20/06/25
Executive Officer
Pattamundai Municipality
[Signature]

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at near Kandhamal Dhaba under Phulbani Municipality has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 3 acre is to be used for the purpose of Plantation



(Geo-tagged photograph of the reclaimed land)

Date: 19.06.2025


**Special Secretary to Govt.
Forest, Env. & CC Deptt.**


**Executive Officer
Phulbani Municipality**

CERTIFICATE

This is to certify that the Notified Area Council, Pipli has no legacy waste dumpsites under its jurisdiction and the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I further certify that no waste generated in the ULB is being dumped at any location.

Date:- 20.06.2025


Executive Officer
Notified Area Council, Pipli


Special Secretary to Govt.
Forest, Env. & CC Deptt.



1662 84
**OFFICE OF THE NOTIFIED AREA COUNCIL,
POLASARA, GANJAM.**

Email ID – nacpolasara72@gmail.com

Ph. No. - 06810 – 291235

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Bellagam Chaka under Polasara NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 1.5 (In Acre) is being used for the purpose of Plantation.



(Geo-tagged photograph of the reclaimed land)

Date: 20.6.25


**Special Secretary to Govt.
Forest, Env. & CC Deptt.**


**Executive Officer
Polasara NAC**

1663
CERTIFICATE

85

This is to certify that the Bio-Mining of Legacy Waste site at Dalibandha & Kumari site under Purushottampur(NAC) has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 3.23(Acre) to be used for the purpose of Plantation & approached road.



(Geo-tagged photograph of the reclaimed land)

Date:20.06.2025

[Signature]
Executive Officer
Executive Officer
NAC Purushottampur
NAC Purushottampur

[Signature]
Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio mining site at Garh, Ward no-07 under Rairangpur Municipality has been completed in all respect and no further dumping of waste is taking place in remediation site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 1.9 acer is being to be used for the purpose of plantation.



Date :

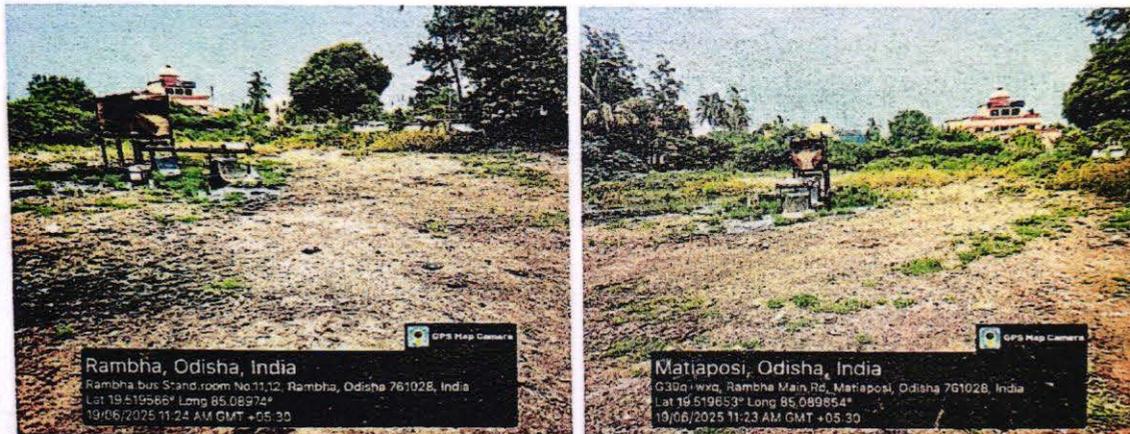

**Special Secretary to Govt.
Resist, Env. & CC Deptt.**


Executive Officer
Rairangpur Municipality

CERTIFICATE

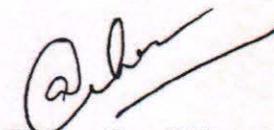
This is to certify that the Bio-Mining of Legacy Waste site at Thana Bandha and Chilika Kula under Rambha NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 1.2 Acre to be used for the purpose of vehicle parking.



(Geo-tagged photograph of the reclaimed land)

Date: 20/06/2025


 Executive Officer
 N.A.C, Rambha


Special Secretary to Govt.
Forest, Env. & CC Deptt.



OFFICE OF THE NOTIFIED AREA COUNCIL, RANPUR
RANPUR, DISTRICT: NAYAGARH-752026
Tel. : 06755 -236099, E-Mail: eoranpurnac.ranpur@gmail.com

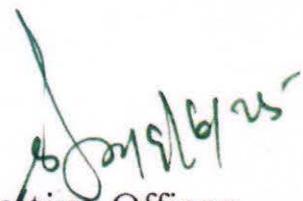


CERTIFICATE

This is to certify that the Ranpur NAC has no legacy waste dumpsites under its jurisdiction and the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I further certify that the waste generated in the ULB is not dumped at any location.

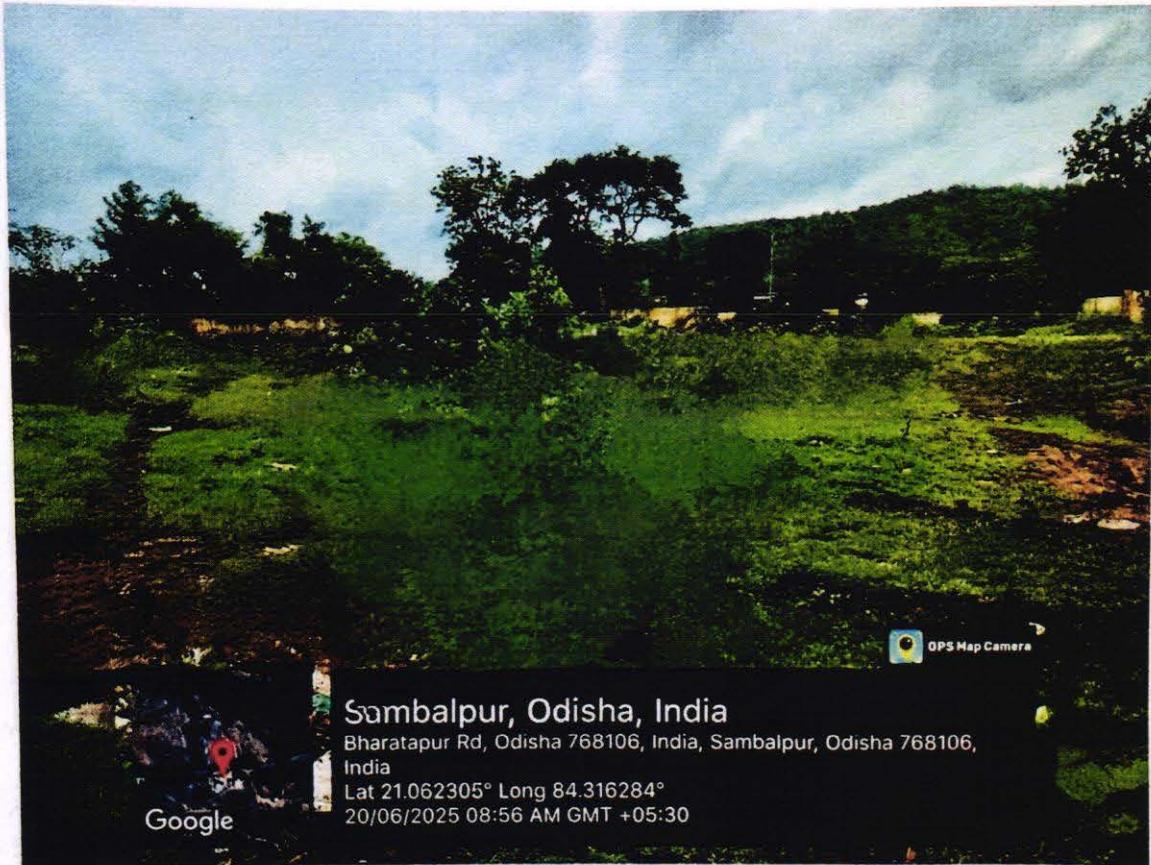
Date : 19.06.2025


Executive Officer
Executive Officer
NAC Ranpur
Ranpur NAC


Special Secretary to Govt.
Forest, Env. & CC Deptt.

This is to certify that the Bio-Mining of Legacy Waste site at **Birachandrapur, Ward No. - 6** under **Redhakhol NAC** has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of **1.35** (In Acre) is being used for the purpose of Plantation.



(Geo-tagged Photograph of the reclaimed land)

Date - 20.06.2025


**Special Secretary to Govt.
Forest, Env. & CC Deptt.**

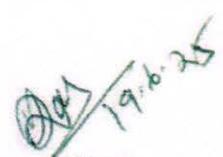

**Executive Officer
Redhakhol, NAC**

CERTIFICATE

This is to certify that the Remuna NAC has no legacy waste within its jurisdiction and the daily solid waste generated in the ULB was processed through windrows method at the time of filing of report before the Hon'ble NGT on 24th April, 2025, since Remuna is a newly constituted NAC and construction of Waste Processing facilities for processing of wet & dry waste are under progress. After commissioning of the waste processing facilities, the generated solid waste would be processed in the said facilities.

I further certify that the waste generated in the ULB was not dumped at any location.

Date : 19.06.2025

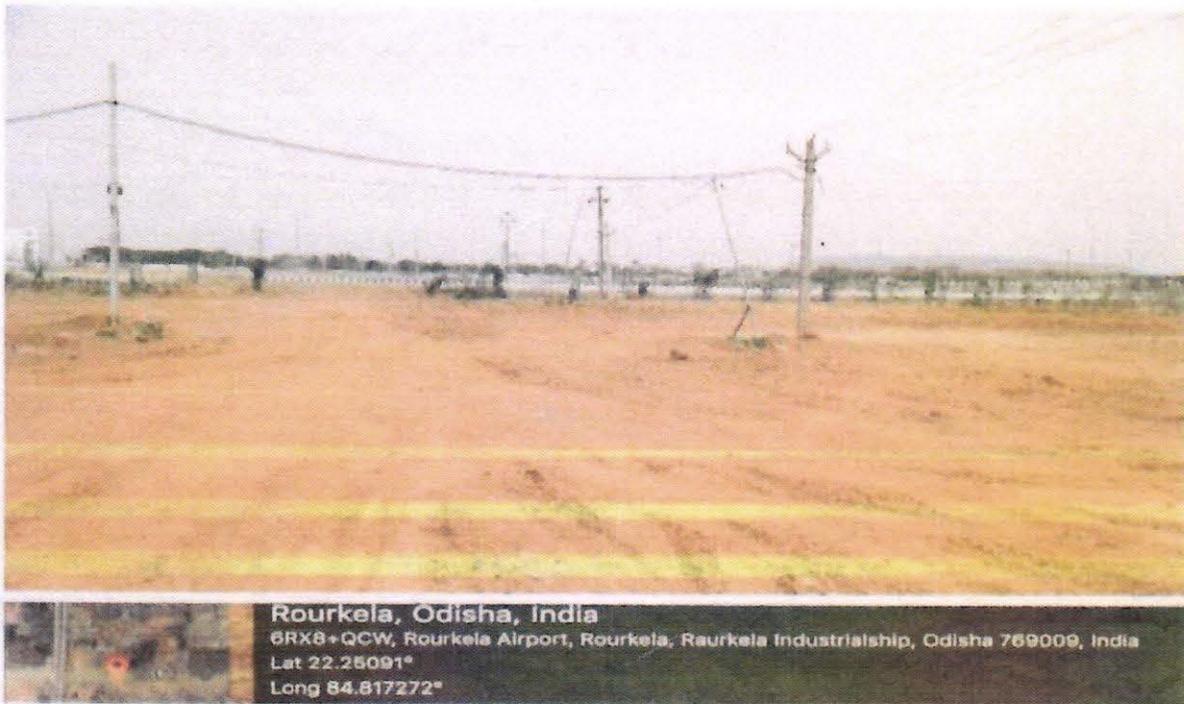

Executive Officer,
Remuna N.A.C.


Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at BPUT, Chhend under Rourkela Municipal Corporation has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

1. Further certify that the reclaimed land having area of 10.55 acre is to be used for the purpose of development work.



(Geo-tagged photograph of the reclaimed land)

Date:


 Commissioner
 Rourkela Municipal Corporation
 Rourkela Municipal Corporation


 Special Secretary to Govt.
 Forest, Env. & CC Deptt.

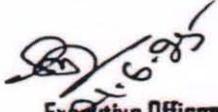
CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Tel-Nadi Ring Road side under Sonapur Municipality has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of Ac.1.00 to be used for the purpose of Plantation.




**Special Secretary to Govt.
Forest, Env. & CC Deptt.**

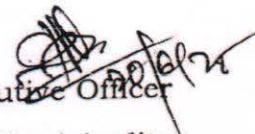

**Executive Officer
Sonapur Municipality**

CERTIFICATE

This is to certify that the Soro Municipality has no legacy waste dumpsites under its jurisdiction and the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I further certify that the waste generated in the ULB is not dumped at any location.

Date :20/06/2025


Executive Officer

Soro Municipality



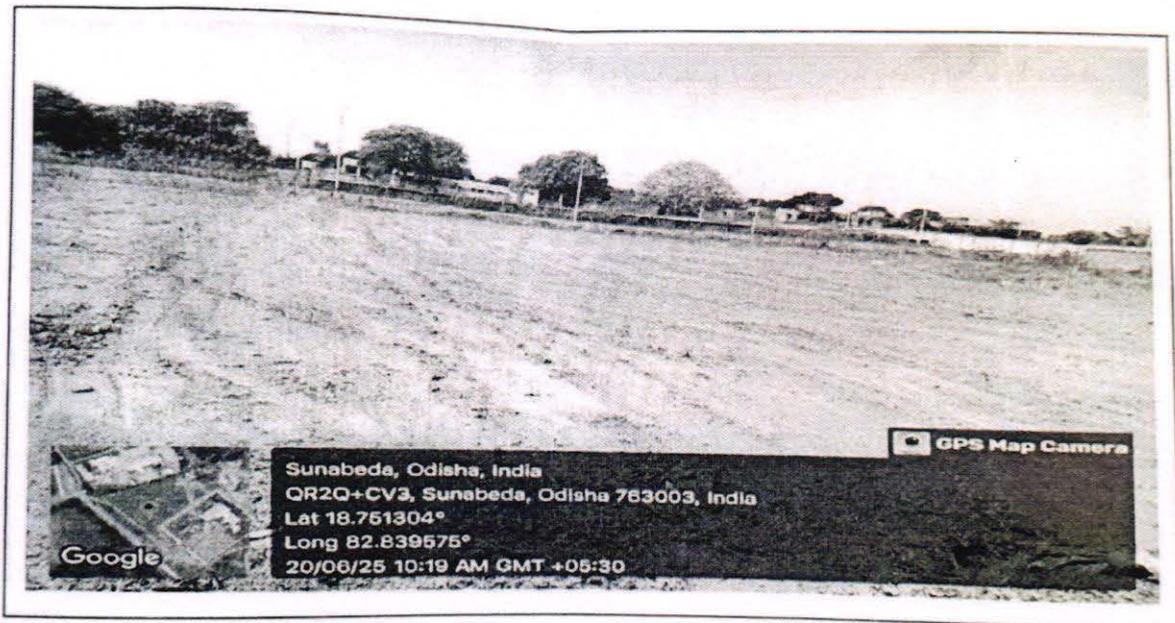


**Special Secretary to Govt.
Forest, Env. & CC Deptt.**

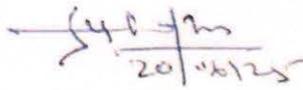
CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Houshing board colony under Sunabeda Municipality has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 2.125 (In Acre) to be used for the purpose of Development work in future



Date: 20.06.2025


 20/06/25
 Executive Officer
 Sunabeda Municipality


 Special Secretary to Govt.
 Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Chittabhanga, Amlipali, Ward No-11 under Sundargarh Municipality has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 0.024 (In Acre) is to be used for the purpose of landscaping & greenery.



(Geo-tagged photograph of the reclaimed land)

Date: 20.06.2025

[Signature]
**Special Secretary to Govt.
 Forest, Env. & CC Deptt.**

[Signature]
 Executive Officer
 Sundargarh Municipality
 20/06/25

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Haripur . GP Sasana under Surada NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

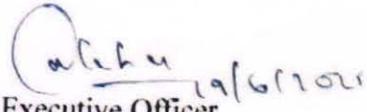
I, further certify that the reclaimed land having area of 0.42 (In Acre) is to be used for the purpose of Plantation.



(Geo-tagged photograph of the reclaimed land)

Date:19.06.2025


Special Secretary to Govt.
Forest, Env. & CC Deptt.


Executive Officer
Executive Officer
Surada NAC
NAC, Surada

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Rani park , ward no. 2 under Talcher Municipality has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

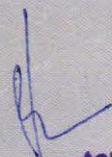
I, further certify that the reclaimed land having area of 2.87 (In Acre) to be used for the purpose of plantation / Development work.



(Geo-tagged photograph of the reclaimed land)

Date:


Executive Officer
Talcher Municipality


Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Fatamunda, Ward No-12, Near SeTP, Tarbha NAC under **Tarbha NAC** has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 0.50 Acre to be used for the purpose of Sanitation Vehicle Parking Shed.



(Geo-tagged photograph of the reclaimed land)

Date: 19/06/2025

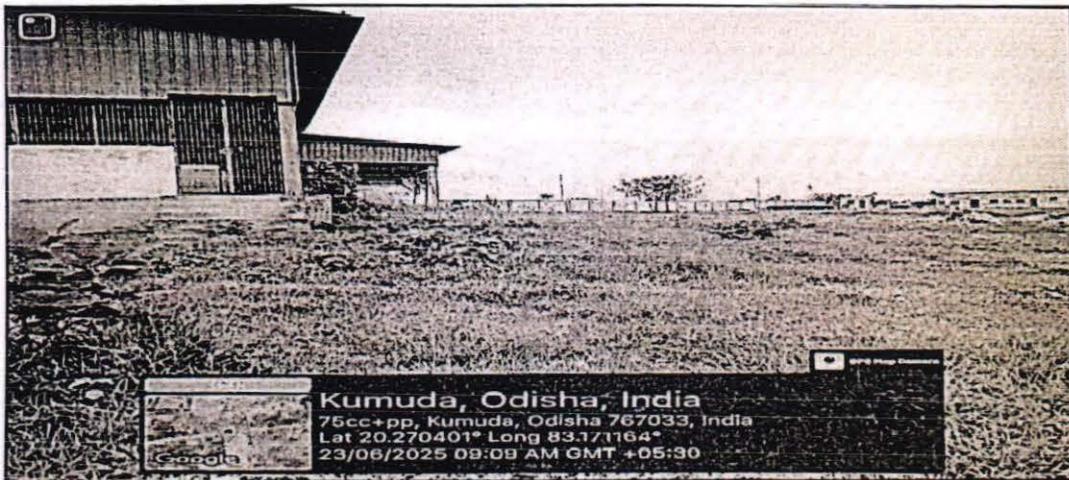
[Handwritten signature]
Special Secretary to Govt.
Forest, Env. & CC Deptt.

[Handwritten signature]
 Executive Officer
 NAC Tarbha

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Desil under Panchayat Area Titilagarh Municipality has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 5 (In Acre) to be used for the purpose of Plantation and Development Purpose.



Date:


Executive Officer
Titilagarh Municipality


Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Nagaon, Ward No 1 under Tusura NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 1.25 (In Acre) is being used / to be used for the purpose of plantation .



(Geo-tagged photograph of the reclaimed land)

Date: 23.06.25


 Executive Officer
 NAC, Tusura
 Executive Officer, Tusura NAC


 Special Secretary to Govt.
 Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Mendhakhai, ward no 8 under Udala NAC has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

1. Further certify that the reclaimed land having area of 0.4 acre is being used for the purpose of gardening and plantation.



Date – 20.06.2025

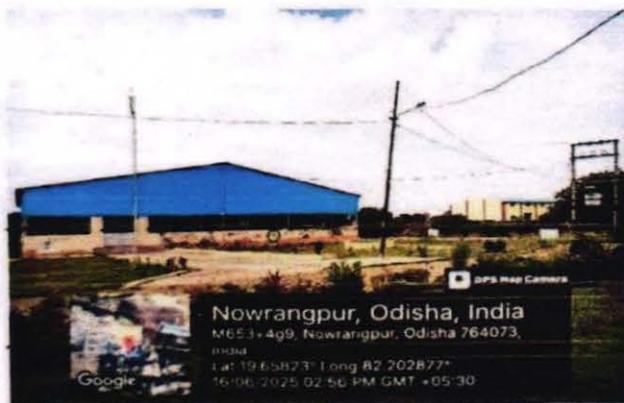
**Special Secretary to Govt.
Forest, Env. & CC Deptt.**

**Executive Officer
Udala NAC**

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Dumping Yard Ward No.08 RD Office Back Side, Canal Road under Umerkote Municipality has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 3.5 (In Acre) is being used for the purpose of Constructions of Addl. MCC&MRF.



(Geo-tagged photograph of Addl. MCC & MRF)

Date: 19/06/2025

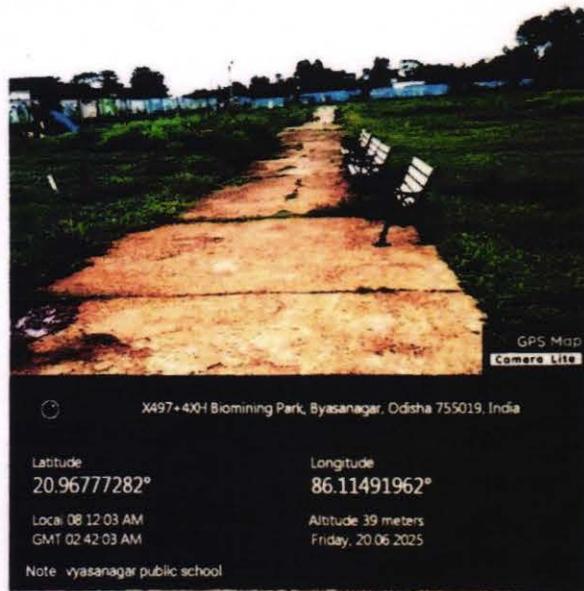
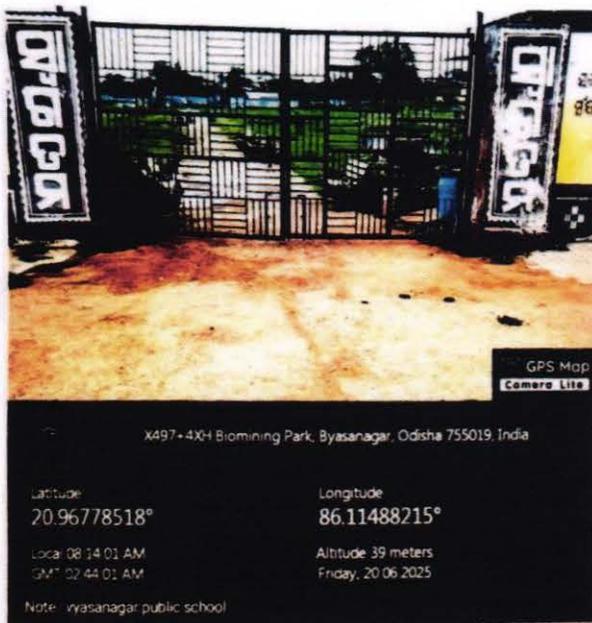
[Signature]
Executive Officer
Umerkote Municipality

[Signature]
Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at **KACHAHUDI, WARD NO.-8** under **VYASANAGAR Municipality** has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 3.5 Acre is being used for the purpose of Public Park.



[Handwritten signature]

**Special Secretary to Govt.
Forest, Env. & CC Deptt.**

[Handwritten signature]
20/06/25

**Executive Officer
Vyasanagar Municipality**

This is to certify that the Bio-Mining of Legacy Waste site at Bijakhaman, Ward No-18 under Balangir Municipality has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 6.552 (In Acre) is being used for construction of additional 2nos of MCC @5 TPD & 1 no's of MRF @10 TPD.



(Geo-tagged photograph of the reclaimed land)

Date: 21.06.2025

[Signature]
Special Secretary to Govt.
Forest, Env. & CC Deptt.

[Signature]
Executive Officer
Balangir Municipality
21.6.25

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Mundapada, wd No-15 under Bargarh Municipality is ongoing and no further dumping of waste is taking place in the site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that after completion of the remediation of legacy waste, the reclaimed land shall be used for any developmental works.

Date:23.06.2025



Auth
23.06.25
Executive Officer
Bargarh Municipality



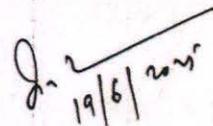
**Special Secretary to Govt.
Forest, Env. & CC Deptt.**

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Chandania Hill under Berhampur Municipal Corporation is ongoing and no further dumping of waste is taking place in the site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that after completion of the remediation of legacy waste, the reclaimed land shall be used for any developmental works.

Date: 19.06.2025



Dy. Commissioner
Berhampur Municipal Corporation



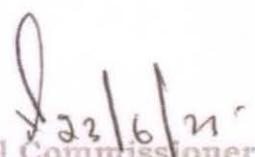
Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Bhuasuni , Daruthenga, under Bhubaneswar Municipal Corporation is ongoing and no further dumping of waste is taking place in the site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that after completion of the remediation of legacy waste, the reclaimed land shall be used for any developmental works.

Date:23.06.2025

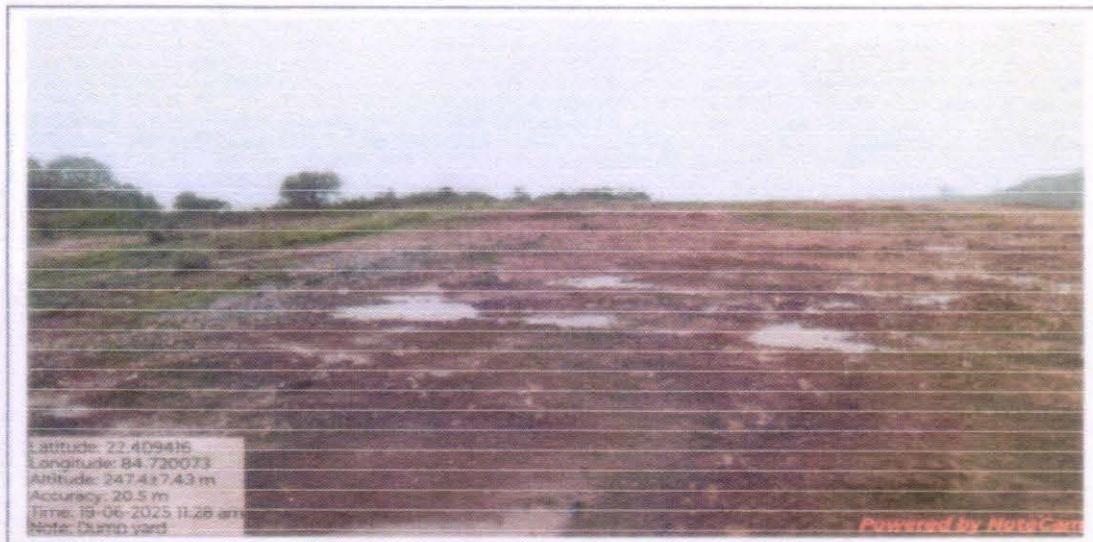

Additional Commissioner
Bhubaneswar Municipal Corporation
Additional Commissioner
Bhubaneswar Municipal Corporation


Special Secretary to Govt,
Forest, Env. & CC Deptt.

CERTIFICATE

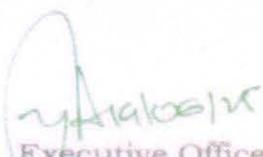
This is to certify that the Bio-Mining of Legacy Waste site at **Banmunda, Ward No-6** under **Birmitrapur Municipality** (Municipal Corporation/Municipality/NAC) has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of **3.5** (In Acre) to be used for the purpose of **Plantation**.



(Geo-tagged photograph of the reclaimed land)

Date: 19.06.2025


Executive Officer
Birmitrapur Municipality



CUTTACK MUNICIPAL CORPORATION 109

Tel No.2308517, 2308424, 2312663, 2308104(Fax)

Ref. 819/Sanitation/2025

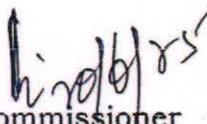
Date 20/6/2025

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Chakradharpur under Cuttack Municipal Corporation is ongoing and no further dumping of waste is taking place in the site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that after completion of the remediation of legacy waste, the reclaimed land shall be used for any developmental works.

Date: 20:06:2025


Commissioner
Cuttack Municipal Corporation


Special Secretary to Govt.
Forest, Env. & CC Deptt.

Keep Your City Clean & Green

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Okilaguda under Gunupur Municipality is ongoing and no further dumping of waste is taking place in the site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that after completion of the remediation of legacy waste, the reclaimed land shall be used for any developmental works.

Date:


21/07/2028
Executive Officer
Gunupur Municipality


Special Secretary to Govt.
Forest, Env. & CC Deptt.



ପୌରପରିଷଦ କାର୍ଯ୍ୟାଳୟ : ଜୟପୁର
OFFICE OF THE MUNICIPAL COUNCIL: JEYPORE

Letter No: 1620

Phone No. : 06854-231098, e-Mail: ulbjeyapore@gmail.com

Date: 21/06/25



CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at **MOKAPUT** under **JEYPOR** Municipality is ongoing and no further dumping of waste is taking place in the site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that after completion of the remediation of legacy waste, the reclaimed land shall be used for any developmental works.

Date: 21.06.2025

[Handwritten Signature]
 Executive Officer
 Jeypore Municipality

[Handwritten Signature]
 Special Secretary to Govt.
 Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Hazaribagicha, ward no. 12 under Kendrapara Municipality is ongoing and no further dumping of waste is taking place in the site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that after completion of the remediation of legacy waste, the reclaimed land shall be used for any developmental works.

Date:19.06.2025


Executive Officer
Kendrapara Municipality
St


Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Podalguda, near RTO Office back side under Nabarangapur Municipality has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of 4.47 (In Acre) to be used for the purpose of Plantation.



(Geo-tagged photograph of the reclaimed land)

Date: 23/06/2025

M. H. S.
23/6/25

[Signature]
Executive Officer
Nabarangapur Municipality

[Signature]
Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Ward No-01, Near Gridco Office, under Paralakhemundi Municipality is ongoing and no further dumping of waste is taking place in the site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that after completion of the remediation of legacy waste, the reclaimed land shall be used for any developmental works.

Date:

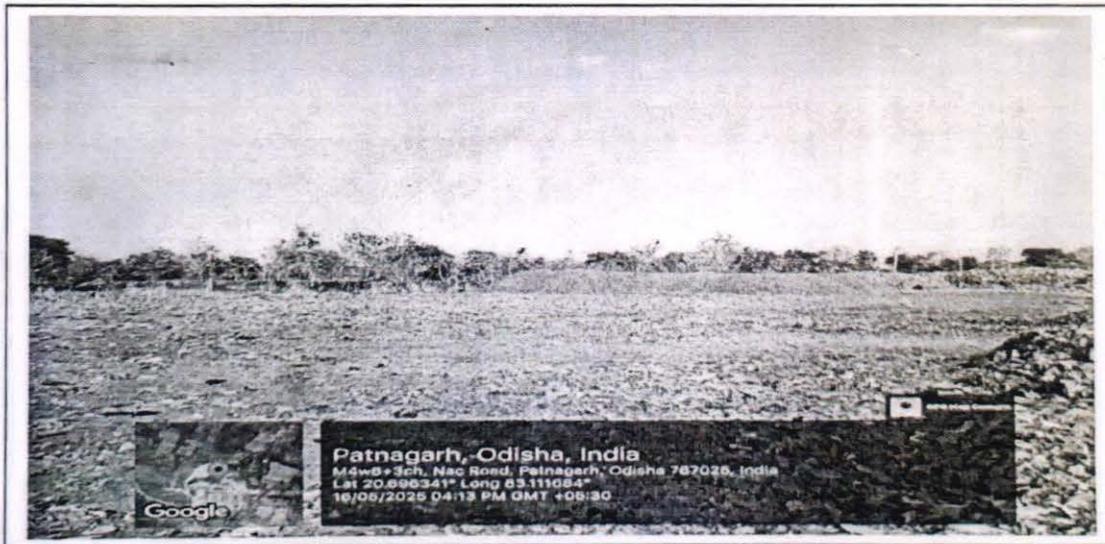
Subhas
26/06/2018
Executive Officer
Paralakhemundi Municipality
Executive Officer
Paralakhemundi Municipality


Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at **Rampali, Ward No- 07** under **N.A.C, Patnagarh** has been completed in all respect and no further dumping of waste is taking place in the remediated site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that the reclaimed land having area of **18.28** (In Acre) to be used for the purpose of Plantation and Development purpose.



(Geo-tagged photograph of the reclaimed land)

Date: 21/06/25

[Signature]
Special Secretary to Govt.
Forest, Env. & CC Deptt.

[Signature]
Executive Officer
N.A.C Patnagarh

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Baliapanda under Puri Municipality is ongoing and no further dumping of waste is taking place in the site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that after completion of the remediation of legacy waste, the reclaimed land shall be used for any developmental works.

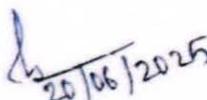

Executive Officer,
Puri Municipality, Puri.
Date:

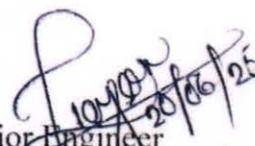

Special Secretary to Govt.
Forest, Env. & CC Deptt.

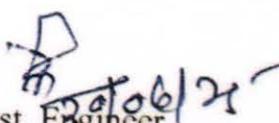
CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site in Rajgangpur Municipality was ongoing during the month of April, 2025 and no further dumping of waste was taking place in the site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

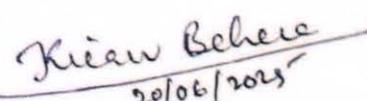
I, further certify that after completion of the remediation of legacy waste, the reclaimed land shall be used for any developmental works.


20/06/2025
Sanitation Expert
Rajgangpur Municipality


20/06/25
Junior Engineer
Rajgangpur Municipality


20/06/25
Asst. Engineer
Rajgangpur Municipality

Date : 20 / 06 / 2025


20/06/2025
Executive Officer

Rajgangpur Municipality

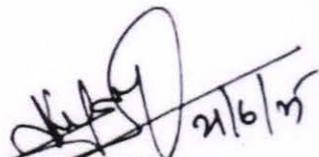

Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at Near Maa Majhi Ghariani Temple under Rayagada Municipality is ongoing and no further dumping of waste is taking place in the site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that after completion of the remediation of legacy waste, the reclaimed land shall be used for any developmental works.

Date: 19/06/2025


Executive Officer
Rayagada Municipality


Special Secretary to Govt.
Forest, Env. & CC Deptt.

CERTIFICATE

This is to certify that the Bio-Mining of Legacy Waste site at A- Katapali, near Rathi steel under Sambalpur Municipal Corporation is ongoing and no further dumping of waste is taking place in the site. Additionally, the daily waste generated in the ULB is being processed in the existing waste processing facilities.

I, further certify that after completion of the remediation of legacy waste, the reclaimed land shall be used for any developmental works.

Date:19/06/2025



Commissioner
Sambalpur Municipal Corporation



Special Secretary to Govt.
Forest, Env. & CC Deptt.